



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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ദർഘാസ് പരസ്യം
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നമ്പർ എസ്. വി. എഫ്. 16/2017-18. 2017 ജൂൺ 10.

വണ്ടിപ്പെരിയാർ സംസ്ഥാന പച്ചക്കറിത്തോട്ടത്തിലെ ആവശ്യത്തിനായി ഗ്രോ ബാഗ് (ആവശ്യമായ രേഖപ്പെടുത്തലുകൾ നടത്തി) വിതരണം ചെയ്യുന്നതിന് സന്നദ്ധതയുള്ള കരാറുകാരിൽനിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസുകൾ സമർപ്പിക്കുന്ന കവറിനു പുറത്ത് '2017-18 വർഷത്തേക്ക് ഗ്രോ ബാഗുകൾ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ്' എന്ന് രേഖപ്പെടുത്തി ഫാം സുപ്രണ്ടിന്റെ വിലാസത്തിൽ 21-7-2017-ന് 3 മണിക്കകം ഫാം ഓഫീസിൽ ലഭിച്ചിരിക്കണം. ദർഘാസിൽ പറഞ്ഞിരിക്കുന്ന നിരക്ക് കയറ്റിറക്കു കുലി സഹിതം 62-ാം മൈലിൽ സ്ഥിതി ചെയ്യുന്ന ഫാമിൽ സപ്ലൈ ചെയ്യുന്നതിനുള്ള തായിരിക്കണം. ദർഘാസിനോടൊപ്പം 5,000-ന്റെ ഫാം സുപ്രണ്ടിന്റെ പേരിൽ എസ്. ബി. ഐ. വണ്ടിപ്പെരിയാർ ശാഖയിൽ മാറാവുന്ന ഡിമാന്റ് ഡ്രാഫ്റ്റ് കൂടി നിരതദ്രവ്യമായി നൽകേണ്ടതാണ്.

ദർഘാസ് അംഗീകരിച്ച് സപ്ലൈ ഓർഡർ നൽകിയാൽ 7 ദിവസത്തിനകം ദർഘാസിൽ പറഞ്ഞിരിക്കുന്ന ഉൽപ്പന്നങ്ങൾ ആവശ്യമായ പ്രിന്റിംഗുകൾ നടത്തി വിതരണം ചെയ്യേണ്ടതാണ്. 21-7-2017-ന് 3.30 മണിക്ക് ദർഘാസുകൾ അപ്പോൾ ഹാജരുള്ള ടെണ്ടറുകാരുടെയോ, അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ ഫാം സുപ്രണ്ടോ, അദ്ദേഹം അധികാരപ്പെടുത്തുന്ന ഉദ്യോഗസ്ഥനോ തുറക്കുന്നതും ഏറ്റവും കുറഞ്ഞ നിരക്ക് ഡയറക്ടർ, കാർഷിക വികസന കർഷകക്ഷേമ വകുപ്പ്, തിരുവനന്തപുരത്തിന്റെ അംഗീകാരത്തിനു വിധേയമായി ഉറപ്പിക്കുന്നതുമായിരിക്കും. ദർഘാസ് തുറക്കുന്ന ദിവസം ഏതെങ്കിലും കാരണവശാൽ അവധി ദിവസമായാൽ തൊട്ടടുത്ത പ്രവൃത്തി ദിവസം മുകളിൽ പറഞ്ഞ വ്യവസ്ഥയിലും സമയത്തും ദർഘാസുകൾ വാങ്ങുന്നതും തുറക്കുന്നതുമായിരിക്കും. ദർഘാസ് കൈക്കൊള്ളുന്നയാൾ 200-ന്റെ മുദ്രപത്രത്തിൽ കരാർ ഉടമ്പടി ഒപ്പുവയ്ക്കേണ്ടതാണ്.

ദർഘാസ് ഫോറത്തിന്റെ വില 400-ം വിൽപ്പന നികുതിയുമായിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന 21-7-2017-ന് പകൽ 2.30 മണി വരെയായിരിക്കും.

സർക്കാർ ദർഘാസുകൾക്ക് ബാധകമായ എല്ലാ നിബന്ധനകളും ഈ ദർഘാസിനും ബാധകമായിരിക്കും. ദർഘാസുകൾ യാതൊരു കാരണവും കാണിക്കാതെ നിരസിക്കുന്നതിനോ, ദർഘാസ് നടത്തുന്നതിനോ ഉള്ള അധികാരം ഫാറം സൂപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയങ്ങളിൽ ഫാറം ഓഫീസിൽ നിന്നും അറിയാവുന്നതാണ്.

ആവശ്യമുള്ള ഉൽപ്പന്നങ്ങളുടെ വിവരം

ഗ്രോ ബാഗ് 25000 നമ്പർ (40"X24"X24" സൈസ്, 600 ഗേജ്, 150 മൈക്രോൺ കനം, ആവശ്യമായ രേഖപ്പെടുത്തലുകൾ നടത്തിയിട്ടുള്ളവ).

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നമ്പർ എസ്. വി. എഫ്. 18/2017-18. 2017 ജൂൺ 10.

2017-18 വർഷത്തിൽ വണ്ടിപ്പെരിയാർ സംസ്ഥാന പച്ചക്കറിത്തോട്ടത്തിലെ വിവിധ ആവശ്യത്തിലേക്കായി ഗുണ നിലവാരമുള്ള ഉണക്ക ചാണകം 384 M³ വിതരണം ചെയ്യുവാൻ താൽപര്യമുള്ള കരാറുകാരിൽ നിന്നും മത്സരസ്വഭാവമുള്ള പുനർ ടെണ്ടർ ക്ഷണിച്ചുകൊള്ളുന്നു.

നിബന്ധനകൾ

1. ടെണ്ടറിൽ പറഞ്ഞിരിക്കുന്ന വസ്തുക്കൾ ഒരു ക്യൂബിക് മീറ്ററിന് എന്ത് നിരക്കിൽ വിതരണം ചെയ്യാം എന്ന് ടെണ്ടറിൽ കാണിച്ചിരിക്കണം.
2. ടെണ്ടർ തീയതിയും സമയവും 21-7-2017-ന് 3 മണിക്ക്.
3. ടെണ്ടർ സമർപ്പിക്കുന്നതിനുള്ള അവസാന സമയം 21-7-2017-ന് 2.30 മണി.
4. ടെണ്ടർ നൽകുന്ന കവറിനു പുറത്ത് "2017-18 വർഷത്തേക്ക് ആവശ്യമായ ഉണക്ക ചാണകം വിതരണം ചെയ്യുന്നതിനുള്ള ടെണ്ടർ" എന്ന് രേഖപ്പെടുത്തിയിരിക്കണം.
5. ടെണ്ടർ ഫോറത്തിന്റെ വില ` 400 -ം വിൽപ്പന നികുതിയുമായിരിക്കും.
6. ടെണ്ടർ ഫോറത്തിന്റെ വിൽപ്പന 21-7-2017-ന് പകൽ 2 മണിവരെയായിരിക്കും.
7. ഗുണനിലവാരമുള്ളതും ഉണങ്ങിയതുമായ ചാണകമായിരിക്കണം വിതരണം ചെയ്യേണ്ടത്.
8. 21-7-2017, 3 മണിക്ക് ഫാറം സൂപ്രണ്ട്/സൂപ്രണ്ട് ചുമതലപ്പെടുത്തുന്ന ഉദ്യോഗസ്ഥൻ ടെണ്ടർ തുറക്കുന്നതും, കുറവ് നിരക്ക് രേഖപ്പെടുത്തിയ വ്യക്തിയുടെ പേരിൽ ഡയറക്ടർ, കാർഷിക വികസന കർഷക ക്ഷേമ വകുപ്പ്, തിരുവനന്തപുരത്തിന്റെ അനുമതിക്ക് വിധേയമായി ടെണ്ടർ ഉറപ്പിക്കുന്ന തുമായിരിക്കും.
9. കയറ്റിറക്ക് കൂലിയടക്കം ഉൽപ്പന്നങ്ങൾ വണ്ടിപ്പെരിയാർ സംസ്ഥാന പച്ചക്കറിത്തോട്ടത്തിൽ ലഭ്യമാക്കുന്നതിനുള്ള നിരക്കാണ് രേഖപ്പെടുത്തേണ്ടത്.
10. ഏതെങ്കിലും കാരണവശാൽ നിർദ്ദിഷ്ട ദിവസം അവധിയായാൽ തൊട്ടുത്ത പ്രവൃത്തി ദിവസം അതേ സമയത്ത് ടെണ്ടർ നടത്തപ്പെടുന്നതാണ്.
11. പ്രത്യേക കാരണം കൂടാതെ ടെണ്ടർ റദ്ദു ചെയ്യുന്നതിനോ നിരസിക്കുന്നതിനോ ഉള്ള അധികാരം ഫാറം സൂപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

12. സർക്കാർ ടെണ്ടറുകൾക്കുള്ള എല്ലാ നിബന്ധനകളും ഈ ടെണ്ടറിനും ബാധകമാണ്.
13. ടെണ്ടർ ലഭിക്കുന്നയാൾ ` 200-ന്റെ മുദ്രപത്രത്തിൽ ഫാറം സൂപ്രണ്ട് മുന്പാകെ എഗ്രിമെന്റ് ഒപ്പിട്ട് നൽകേണ്ടതാണ്.
14. നിരതദ്രവ്യമായി ` 5,000-ന്റെ ഡിഡി ഫാറം സൂപ്രണ്ട്, സംസ്ഥാന പച്ചക്കറിത്തോട്ടം, വണ്ടിപ്പെരിയാറിന്റെ പേരിൽ സ്റ്റേറ്റ് ബാങ്ക് ഓഫ് ഇന്ത്യ (SBI) വണ്ടിപ്പെരിയാർ ശാഖയിൽ മാറാവുന്ന രീതിയിൽ ടെണ്ടറിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.
15. ഉൽപാദനോപാധികൾ ടെണ്ടർ തീയതി മുതൽ 2018 മാർച്ച് 31 വരെ വിതരണം ചെയ്യാവുന്ന നിരക്കാണ് രേഖപ്പെടുത്തേണ്ടത്.
16. ടി ഉൽപന്നം സംസ്ഥാന പച്ചക്കറിത്തോട്ടം, വണ്ടിപ്പെരിയാറിൽ നിന്നും ആവശ്യപ്പെടുന്ന മുറയ്ക്ക് വിതരണം ചെയ്യേണ്ടതാണ്.

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നമ്പർ എസ്. വി. എഫ്. 19/2017-18. 2017 ജൂൺ 10.

2017-18 വർഷത്തിൽ വണ്ടിപ്പെരിയാർ സംസ്ഥാന പച്ചക്കറിത്തോട്ടത്തിലെ ആവശ്യത്തിലേക്കായി ഗുണ നിലവാരമുള്ള 8.6 മെട്രിക് ടൺ ചതച്ച വേപ്പിൻകുരു പിണ്ണാക്ക് വിതരണം ചെയ്യുവാൻ താൽപര്യമുള്ള കരാറുകാരിൽനിന്നും മത്സരസ്വഭാവമുള്ള ടെണ്ടർ ക്ഷണിച്ചുകൊള്ളുന്നു.

നിബന്ധനകൾ

1. ടെണ്ടറിൽ പറഞ്ഞിരിക്കുന്ന വസ്തു ഒരു കിലോഗ്രാമിന് എന്ത് നിരക്കിൽ വിതരണം ചെയ്യാം എന്ന് ടെണ്ടറിൽ കാണിച്ചിരിക്കണം.
2. ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും 21-7-2017-ന് 2.30 മണിക്ക്.
3. ടെണ്ടർ സമർപ്പിക്കുന്നതിനുള്ള അവസാന സമയം 21-7-2017-ന് 2 മണി.
4. ടെണ്ടർ ഫോറത്തിന്റെ വില ` 400 -ം വിൽപന നികുതിയായിരിക്കും.
5. ടെണ്ടർ ഫോറങ്ങൾ 21-7-2017-ന് 1 മണി വരെ സംസ്ഥാന പച്ചക്കറിത്തോട്ടം ഓഫീസിൽ നിന്നും വിതരണം ചെയ്യും.
6. ടെണ്ടർ നൽകുന്ന കവറിനു പുറത്ത് "2017-18 വർഷത്തേക്ക് ചതച്ച വേപ്പിൻകുരു പിണ്ണാക്ക് വിതരണം ചെയ്യുന്നതിനുള്ള ടെണ്ടർ" എന്ന് രേഖപ്പെടുത്തിയിരിക്കണം.
7. ടെണ്ടറിനോടൊപ്പം വിതരണം ചെയ്യുവാൻ ഉദ്ദേശിക്കുന്ന വേപ്പിൻകുരു പിണ്ണാക്കിന്റെ സാമ്പിൾ (ഒരു കിലോയിൽ കുറയാത്തത്) ഉൾക്കൊള്ളിച്ചിരിക്കണം.
8. 21-7-2017, 2.30 മണിക്ക് ഫാറം സൂപ്രണ്ട്/സൂപ്രണ്ട് ചുമതലപ്പെടുത്തുന്ന ഉദ്യോഗസ്ഥൻ ടെണ്ടറുകൾ തുറക്കുന്നതും കുറവ് നിരക്ക് രേഖപ്പെടുത്തിയ വ്യക്തിയുടെ പേരിൽ ഡയറക്ടർ, കാർഷിക വികസന കർഷക ക്ഷേമ വകുപ്പ്, തിരുവനന്തപുരത്തിന്റെ അനുമതിക്ക് വിധേയമായി ടെണ്ടർ ഉറപ്പിക്കുന്ന തുമായിരിക്കും.

- 9. കയറ്റിറക്ക് കുലിയടക്കം ഉൽപന്നങ്ങൾ വണ്ടിപ്പെരിയാർ സംസ്ഥാന പച്ചക്കറിത്തോട്ടത്തിൽ ലഭ്യമാക്കുന്നതിനുള്ള നിരക്കാൺ രേഖപ്പെടുത്തേണ്ടത്.
- 10. ഏതെങ്കിലും കാരണവശാൽ നിർദ്ദിഷ്ട ദിവസം അവധിയായാൽ തൊട്ടുത്ത പ്രവൃത്തി ദിവസം അതേ സമയത്ത് ടെണ്ടർ/പുനർലേലം നടത്തപ്പെടുന്നതാണ്.
- 11. പ്രത്യേക കാരണം കൂടാതെ ടെണ്ടർ/ലേലം റദ്ദു ചെയ്യുന്നതിനോ നിരസിക്കുന്നതിനോ ഉള്ള അധികാരം ഫാം സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.
- 12. സർക്കാർ ടെണ്ടറുകൾക്കുള്ള എല്ലാ നിബന്ധനകളും ഈ ടെണ്ടറിനും ബാധകമാണ്.
- 13. ടെണ്ടർ ലഭിക്കുന്നയാൾ ~ 200-ന്റെ മുദ്രപത്രത്തിൽ ഫാം സുപ്രണ്ട് മുമ്പാകെ എഗ്രിമെന്റ് ഒപ്പിട്ട് നൽകേണ്ടതാണ്.
- 14. നിരതദ്രവ്യമായി ~ 5,000-ന്റെ ഡിഡി ഫാം സുപ്രണ്ട്, സംസ്ഥാന പച്ചക്കറിത്തോട്ടം, വണ്ടിപ്പെരിയാറിന്റെ പേരിൽ സ്റ്റേറ്റ് ബാങ്ക് ഓഫ് ഇൻഡ്യ (SBI) വണ്ടിപ്പെരിയാർ ശാഖയിൽ മാറാവുന്ന രീതിയിൽ ടെണ്ടറിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.
- 15. ഉൽപാദനോപാധികൾ ടെണ്ടർ തീയതി മുതൽ 2018 മാർച്ച് 31 വരെ വിതരണം ചെയ്യാവുന്ന നിരക്കാൺ രേഖപ്പെടുത്തേണ്ടത്.
- 16. ടി ഉൽപന്നം സംസ്ഥാന പച്ചക്കറിത്തോട്ടം വണ്ടിപ്പെരിയാറിൽ നിന്നും ആവശ്യപ്പെടുന്ന മുറയ്ക്ക് വിതരണം ചെയ്യേണ്ടതാണ്.

(4)

നമ്പർ എസ്. വി. എഫ്. 21/2017-18.

2017 ജൂൺ 10.

2017-18 വർഷത്തിൽ വണ്ടിപ്പെരിയാർ സംസ്ഥാന പച്ചക്കറിത്തോട്ടത്തിൽ വിവിധ ആവശ്യങ്ങൾക്കായി റെഡ് സോയിൽ (മേൽമണ്ണ്) വിതരണം ചെയ്യുവാൻ താൽപര്യമുള്ള കരാറുകാരിൽനിന്നും മത്സരസ്വഭാവമുള്ള ടെണ്ടർ ക്ഷണിച്ചു കൊള്ളുന്നു.

റെഡ് സോയിൽ (മേൽമണ്ണ്)—705 M³

നിബന്ധനകൾ

- 1. ടെണ്ടറിൽ പറഞ്ഞിരിക്കുന്ന ഉൽപന്നം ഒരു M³ എന്ത് നിരക്കിൽ വിതരണം ചെയ്യാം എന്ന് ടെണ്ടറിൽ കാണിച്ചിരിക്കണം.
- 2. ടെണ്ടർ തീയതി 21-7-2017-ന് 3.45 മണിക്ക്.
- 3. ടെണ്ടർ ഫോറത്തിന്റെ വില ~ 400 -ം വിൽപന നികുതിയും ആയിരിക്കും.
- 4. ടെണ്ടർ സമർപ്പിക്കുന്നതിനുള്ള അവസാന സമയം 21-7-2017-ന് 2 മണി.
- 5. ടെണ്ടർ നൽകുന്ന കവറിനു പുറത്ത് “2017-18 വർഷത്തെ റെഡ് സോയിൽ (മേൽമണ്ണ്) വിതരണം ചെയ്യുന്നതിനുള്ള ടെണ്ടർ” എന്ന് രേഖപ്പെടുത്തിയിരിക്കണം.

- 6. 21-7-2017, 3.45 മണിക്ക് ഫാം സുപ്രണ്ട്/സുപ്രണ്ട് ചുമതലപ്പെടുത്തുന്ന ഉദ്യോഗസ്ഥൻ ടെണ്ടറുകൾ തുറക്കുന്നതും കുറവ് നിരക്ക് രേഖപ്പെടുത്തിയ വ്യക്തിയുടെ പേരിൽ പ്രിൻസിപ്പൽ കൃഷി ഓഫീസർ, ഇടുക്കിയുടെ അനുമതിക്ക് വിധേയമായി ടെണ്ടർ ഉറപ്പിക്കുന്നതുമായിരിക്കും.
- 7. കയറ്റിറക്ക് കുലിയടക്കം ഉൽപന്നങ്ങൾ വണ്ടിപ്പെരിയാർ സംസ്ഥാന പച്ചക്കറിത്തോട്ടത്തിൽ ലഭ്യമാക്കുന്നതിനുള്ള നിരക്കാൺ രേഖപ്പെടുത്തേണ്ടത്.
- 8. ഏതെങ്കിലും കാരണവശാൽ നിർദ്ദിഷ്ട ദിവസം അവധിയായാൽ തൊട്ടുത്ത പ്രവൃത്തി ദിവസം അതേ സമയത്ത് ടെണ്ടർ നടത്തപ്പെടുന്നതാണ്.
- 9. പ്രത്യേക കാരണംകൂടാതെ ടെണ്ടർ റദ്ദു ചെയ്യുന്നതിനോ നിരസിക്കുന്നതിനോ ഉള്ള അധികാരം ഫാം സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.
- 10. സർക്കാർ ടെണ്ടറിനുള്ള എല്ലാ നിബന്ധനകളും ഈ ടെണ്ടറിനും ബാധകമാണ്.
- 11. ടെണ്ടർ ലഭിക്കുന്നയാൾ ~ 200-ന്റെ മുദ്രപത്രത്തിൽ ഫാം സുപ്രണ്ട് മുമ്പാകെ എഗ്രിമെന്റ് ഒപ്പിട്ട് നൽകേണ്ടതാണ്.
- 12. നിരതദ്രവ്യമായി ~ 5,000-ന്റെ ഡിഡി ഫാം സുപ്രണ്ട്, സംസ്ഥാന പച്ചക്കറിത്തോട്ടം, വണ്ടിപ്പെരിയാറിന്റെ പേരിൽ സ്റ്റേറ്റ് ബാങ്ക് ഓഫ് ഇൻഡ്യ (SBI) വണ്ടിപ്പെരിയാർ ശാഖയിൽ മാറാവുന്ന രീതിയിൽ ടെണ്ടറിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.
- 13. ഉൽപാദനോപാധികൾ ടെണ്ടർ തീയതി മുതൽ 2018 മാർച്ച് 31 വരെ വിതരണം ചെയ്യാവുന്ന നിരക്കാൺ രേഖപ്പെടുത്തേണ്ടത്.
- 14. ടി ഉൽപന്നങ്ങൾ സംസ്ഥാന പച്ചക്കറിത്തോട്ടം വണ്ടിപ്പെരിയാറിൽ നിന്നും ആവശ്യപ്പെടുന്ന മുറയ്ക്ക് വിതരണം ചെയ്യേണ്ടതാണ്.

സംസ്ഥാന പച്ചക്കറിത്തോട്ടം,
വണ്ടിപ്പെരിയാർ, ഇടുക്കി.

(ഒപ്പ്)
ഫാം സുപ്രണ്ട്.

ദർഘാസ് പരസ്യം

നമ്പർ സി-195/2017.

2017 ജൂൺ 15.

ചുങ്കത്തറ ജില്ലാ കൃഷിത്തോട്ടത്തിലെ 2017-18 വർഷത്തിൽ ഗ്രോബാഗിൽ പച്ചക്കറി തൈകൾ ഉൽപ്പാദിപ്പിക്കുന്നതിനായി താഴെ പറയുന്ന ഇനത്തിലും തരത്തിലും ഉള്ള പോളിത്തിൻ/പ്ലാസ്റ്റിക് വസ്തുക്കൾ വിതരണം ചെയ്യുവാൻ താല്പര്യം ഉള്ളവരിൽ നിന്നും മുദ്രവെച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

വിതരണം ചെയ്യേണ്ട പോളിത്തീൻ/പ്ലാസ്റ്റിക് വസ്തുക്കൾ		
ക്രമ നമ്പർ	ഇനം	അളവ്
1	ഗ്രോബാഗ് 40 സെ.മീ. * 24 സെ.മീ. *24 സെ.മീ. 600 ഗേജ് 150 മൈക്രോൺ— വെളുത്ത കളർ പുറത്തും കറുപ്പുനിറം ഉൾവശം ആയുള്ളത്—ഇതിനുപുറമേ “കേരള കൃഷി വകുപ്പ്” പച്ചക്കറി കൃഷി വികസന പദ്ധതി—മലപ്പുറം എസ് പ്രിന്റ് ചെയ്തിരിക്കണം	13500 എണ്ണം
2	പോളിത്തീൻ കവർ 10*6.5*5 സെ.മീ. 300 ഗേജ് (കറുപ്പ്), കോർണർ ഉള്ളിലേക്ക് മടക്കിയത്	150 കിലോ
3	പച്ചക്കറി തൈകൾ ഉൽപ്പാദിപ്പിക്കാനുള്ള പ്ലാസ്റ്റിക് ട്രേ 98 കാവറി ഉള്ളത്	1500 എണ്ണം

നിബന്ധനകൾ

1. മത്സരസ്വഭാവമുള്ള മുദ്രവെച്ച ടെൻഡറുകൾ 3-8-2017 പകൽ 3 മണിവരെ സ്വീകരിക്കുന്നതും അന്നുതന്നെ പകൽ 3.30 മണിക്ക് ഹാജരായിട്ടുള്ള കരാറുകാരുടെ സാന്നിധ്യത്തിൽ തുറന്ന് പരിശോധിക്കുന്നതുമായിരിക്കും. ടെൻഡറിൽ ഏറ്റവും കുറഞ്ഞ നിരക്ക് രേഖപ്പെടുത്തുന്ന കരാറുകാരന്റെ പേരിൽ ടെൻഡർ താൽക്കാലികമായി ഉറപ്പിക്കുന്നതായിരിക്കും.
2. ടെൻഡർ ഫോമുകൾ 3-8-2017 പകൽ 1 മണിവരെ ഓഫീസിൽ നിന്നും വിൽപ്പന നടത്തുന്നതായിരിക്കും. ടെൻഡർ ഫോമിന്റെ വില ` 400 + വിൽപ്പന നികുതി ആയിരിക്കും. തപാലിൽ ടെൻഡർ ഫോമുകൾ ആവശ്യമുള്ളവർ ` 500 ഫാൻ സുപ്രണ്ടിന്റെ പേരിൽ മണിഓർഡർ ആയി അയയ്ക്കേണ്ടതാണ്. തപാലിൽ ഉണ്ടാകുന്ന കാലതാമസത്തിന് ഈ ഓഫീസ് ഉത്തരവാദി ആയിരിക്കുന്നതല്ല.
3. നിരതദ്രവ്യമായി ` 5,000 (അയ്യായിരം രൂപ) ഫാൻ സുപ്രണ്ടിന്റെ പേരിൽ ഡിമാന്റ് ഡ്രാഫ്റ്റായി പുരിപ്പിച്ച് ടെൻഡർ ഫോമിനൊപ്പം ഹാജരാക്കേണ്ടതാണ്.
4. പുരിപ്പിച്ച ടെൻഡർ ഫോമുകൾ സുപ്രണ്ട്, ജില്ലാകൃഷിത്തോട്ടം, ചുങ്കത്തറ പി. ഒ., മലപ്പുറം-679 334 എന്ന വിലാസത്തിൽ സമർപ്പിക്കേണ്ടതും കവറിനുപുറത്ത് പോളിത്തീൻ വസ്തുക്കൾ സപ്ലൈ ചെയ്യുന്നതിനുള്ള ടെൻഡർ എസ് രേഖപ്പെടുത്തേണ്ടതുമാണ്.
5. പ്ലാസ്റ്റിക് ട്രേ, ഗ്രോബാഗ്, പോളിത്തീൻ കവർ എന്നിവയ്ക്ക് ജലം വാർന്നുപോകുന്നതിനുള്ള 4 ജോടി ദ്വാരങ്ങൾ ഉണ്ടായിരിക്കണം.
6. ടെൻഡർ ഉറപ്പിക്കുന്ന വ്യക്തി `100-ന്റെ മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ വെയ്ക്കേണ്ടതാണ്.
7. ടെൻഡറിൽ ഓരോ ഇനത്തിന്റെയും വില പ്രത്യേകം അക്കത്തിലും അക്ഷരത്തിലും രേഖപ്പെടുത്തേണ്ടതാണ്.
8. ടെൻഡറിൽ ഏറ്റവും കുറഞ്ഞ നിരക്ക് രേഖപ്പെടുത്തുന്ന വ്യക്തിയുടെ/സ്ഥാപനത്തിന്റെ പേരിൽ മലപ്പുറം പ്രിൻസിപ്പൽ കൃഷി ഓഫീസറുടെ അംഗീകാരത്തിനു വിധേയമായി ടെൻഡർ ഉറപ്പിക്കുന്നതും ടെൻഡറിന് അംഗീകാരം ലഭിച്ചാൽ 15 ദിവസത്തിനുള്ളിൽ മുഴുവൻ വസ്തുക്കളും ഫാമിൽ എത്തിക്കേണ്ടതുമാണ്.

9. സപ്ലൈ ചെയ്യാൻ ഉദ്ദേശിക്കുന്ന പോളിത്തീൻ വസ്തുക്കളുടെ സാമ്പിൾ ടെൻഡറിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.
10. സപ്ലൈ ചെയ്യുന്ന സാധനങ്ങളുടെ ഗുണനിലവാരം ഫാൻ സുപ്രണ്ടോ അദ്ദേഹം നിർദ്ദേശിക്കുന്ന ഉദ്യോഗസ്ഥനോ പരിശോധിച്ചശേഷം മാത്രമേ ഏറ്റെടുക്കുകയുള്ളൂ.
11. ഈ നിരക്കുകൾക്ക് 31-3-2018 വരെ പ്രാബല്യം ഉണ്ടായിരിക്കും.
12. ടെൻഡർ ഒറ്റയ്ക്കോ കൂട്ടായോ റദ്ദാക്കുവാനോ നിരസിക്കുവാനോ ഉള്ള അധികാരം ഫാൻ സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.
13. നിലവിലുള്ള സർക്കാർ ടെണ്ടർ വ്യവസ്ഥകൾ ഈ ടെണ്ടറിനും ബാധകമായിരിക്കും.
14. ടെണ്ടർ ദിവസം സർക്കാർ അവധി പ്രഖ്യാപിക്കുന്ന പക്ഷം തൊട്ടടുത്ത പ്രവർത്തി ദിവസം ടെൻഡർ നടത്തുന്നതായിരിക്കും.

ജില്ലാ കൃഷിത്തോട്ടം, ചുങ്കത്തറ. (ഒപ്പ്) സുപ്രണ്ട്.

Ayurveda Medical Education Department

ദർഘാസ് പരസ്യം

[നമ്പർ 03/2017-18]

നമ്പർ സി1-2381/2017. 2017 ജൂൺ 27.

തൃപ്പൂണിത്തുറ ഗവൺമെന്റ് ആയുർവേദ കോളേജിലെ വിവിധ വകുപ്പുകളിലേക്ക് ലാബ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുവാൻ തയ്യാറുള്ളവരിൽ നിന്നും നിർദ്ദിഷ്ട ഫോറത്തിൽ സീൽ ചെയ്ത ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ഉദ്ദേശ വില—` 5,00,000.

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—` 1,050.

ഡ്യൂപ്ലിക്കേറ്റ്—` 525.

ദർഘാസ് ഫോറങ്ങൾ തപാലിൽ ലഭിക്കുന്നതിന് ഫോറത്തിന്റെ വിലയ്ക്കു പുറമെ ` 50 കൂടുതൽ അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പുകൾ എന്നിവ സ്വീകാര്യമല്ല. ഫോറം വി. പി. പി. വഴി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് ഫോറങ്ങൾ വിൽക്കുന്ന തീയതിയും സമയവും—26-6-2017 രാവിലെ 10.30 മുതൽ 15-7-2017 ഉച്ചയ്ക്ക് 2 മണി വരെ.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—15-7-2017 ഉച്ചയ്ക്ക് 2 മണിവരെ.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—18-7-2017 ഉച്ചയ്ക്ക് 3 മണി.

31-3-2018 വരെ നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ടതാണ്.

ദർഘാസ് നീട്ടിവയ്ക്കുന്നതിനും യാതൊരു കാരണവും കൂടാതെ റദ്ദാക്കുന്നതിനുമുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കുന്നതാണ്.

സർക്കാർ വകുപ്പുകളിൽ നിലവിലുള്ള എല്ലാ ദർഘാസ് നിലവസ്ഥകളും ഈ ദർഘാസിനും ബാധകമായിരിക്കുന്നതാണ്. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയങ്ങളിൽ കോളേജ് ഓഫീസിൽ നിന്നും അറിയാവുന്നതാണ്.

[No. 03/2017-18]

No. C1-2381/2017. 27th June 2017.

Sealed tenders are invited for the supply of Lab Equipments in Various Department of Govt. Ayurveda College, Tripunithura.

The tenders should superscribed "Tender for the supply of Lab Equipments in Various Department of Govt. Ayurveda College, Tripunithura" and addressed to the Principal, Govt. Ayurveda College, Tripunithura.

PAC—` 5,00,000.

Cost of tender form (Non refundable), (including taxes):

Original—` 1,050.

Duplicate—` 525.

` 50 will be charged extra towards the Postage if the tender form has to be sent by post.

Date and time for sale of tender form—26-6-2017 to 15-7-2017, 10.30 a.m. to 2 p.m.

Last date and time for receipt of tender form—15-7-2017, 2 p. m.

Date and time for opening of tender—18-7-2017, 3 p. m.

Date upto which the rates to be firm—31-3-2018.

Intending tenderers may on application to the Principal, Govt. Ayurveda College, Tripunithura obtain the requisite tender forms against cash remittance. The tender form is not transferable. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms and the form will not be sent per V. P. P.

Government Ayurveda College, Tripunithura.

DR. T. K. UMA, Principal.

Collegiate Education Department

ദർഘാസ് പരസ്യം

നമ്പർ എ8-1567/2016-17/RUSA.

2017 ജൂൺ 29.

പാലക്കാട് ഗവ. വിക്ടോറിയ കോളേജിലെ ഫിസിക്സ് വകുപ്പിലേക്ക് ആവശ്യമായ ലാബ് ഉപകരണം (ടൂ സോൺ ട്യൂബുലാർ ഫർണസ്) വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

തുക—` 2,92,022.

നിരതദ്രവ്യം—1%.

Gaz. No. 29/2017/DTP (Stores Purchase).

ടെണ്ടറുകൾ ഉള്ളടക്കം ചെയ്ത കവറിന്റെ പുറത്ത് "ടെൻഡർ നമ്പർ എ8-1567/2016-17/RUSA" എന്ന് രേഖപ്പെടുത്തേണ്ടതും "പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് വിക്ടോറിയ കോളേജ്, പാലക്കാട്-678 001" എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ടെണ്ടറുകൾ 22-7-2017 ഉച്ചയ്ക്ക് 2 മണിക്ക് മുൻപായി കോളേജ് ഓഫീസിൽ ലഭിച്ചിരിക്കേണ്ടതാണ്. വൈകി കിട്ടുന്ന ടെണ്ടറുകൾ യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ല. ടെണ്ടറുകൾ 22-7-2017 വൈകുന്നേരം 3 മണിക്ക് ഹാജരായിട്ടുള്ള കരാറുകാരുടെയോ അവരുടെ അംഗീകൃത ഏജന്റിന്റേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

താൽപര്യമുള്ള കരാറുകാർ ടെണ്ടർ ഫോറത്തിനായി "പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് വിക്ടോറിയ കോളേജ്, പാലക്കാട്-678 001" എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതാണ്. അപേക്ഷയോടൊപ്പം ടെണ്ടർ ഫോറത്തിന്റെ വിലയായ ` 630 [` 600 + 30 (VAT 5 %)] അടയ്ക്കേണ്ടതാണ്. ടെണ്ടർ ഫോറത്തിന്റെ വില യാതൊരു കാരണവശാലും മടക്കി നൽകുന്നതല്ല. ദർഘാസ് ഫോറം കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന 22-7-2017 ഉച്ചയ്ക്ക് 12 മണിക്ക് അവസാനിക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില നേരിട്ട് അടയ്ക്കുകയോ മണിയോർഡറായി അയയ്ക്കുകയോ ചെയ്യാം. ഡ്രാഫ്റ്റ്, ചെക്ക്, പോസ്റ്റേജ് സ്റ്റാമ്പുകൾ മുതലായവ സ്വീകരിക്കുകയോ വി.പി.പി. ആയി അയയ്ക്കുകയോ ചെയ്യാവുന്നതല്ല. ഡ്യൂബ്ലിക്കേറ്റ് ഫോറം ആവശ്യമുള്ളവർ ആയതിലേക്കായി ` 315 [` 300 + 15 (VAT 5%)] കൂടി അയയ്ക്കേണ്ടതാണ്. മണിയോർഡറായി അയയ്ക്കുന്നവർ ` 680 (` 630 + 50 പോസ്റ്റേജ്) കൂടി അയയ്ക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾക്ക് www.victoriacollege.in എന്ന വെബ്സൈറ്റ് സന്ദർശിക്കുക.

No. A8-1567/2016-17/RUSA. 29th June 2017.

Sealed tenders are invited for the supply of Lab Equipments (Two Zone Tubular Furnace) to Physics Department of Govt. Victoria College, Palakkad for ` 2,92,022.

EMD—1%.

The tender should be superscribed "Tender No. A5-1567/2016-17/RUSA Supply of Lab equipments" and addressed to "The Principal, Government Victoria College, Palakkad-678 001". The filled in tenders should reach this office on or before 22-7-2017 at 2 p. m. Late tenders will not be considered under any circumstances. The tenders will be opened at 3 p. m. on 22-7-2017 in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may apply to "The Principal, Government Victoria College, Palakkad-678 001" obtain the requisite tender form on which tenders should be submitted. Application for tender form should be accompanied by Money Order or Cash remittance of ` 630 [` 600 + 30 (VAT 5%)] which is the price fixed for a form and which is not refundable. Tender forms are not transferable.

Sale of tender forms will be closed at 12 noon on 22-7-2017. Cheque, Postage Stamps, Demand Draft, Postal Order etc. will not be accepted towards the cost of tender form and not by V.P.P. Duplicate tender form if required will be issued for ` 315 [` 300 + 15 (VAT 5%)] per copy. For Money Order ` 680 (` 630 + Postal charge ` 50). For more details visit our website www.victoriacollege.in.

Government Victoria College, Palakkad. Email: victoriapkd@gmail.com

(Sd.) Principal.

ദർഘാസ് പരസ്യം

നമ്പർ എ1-290/2017. 2017 ജൂൺ 12.

കോടഞ്ചേരി ഗവൺമെന്റ് കോളേജിലെ 2017-18 സാമ്പത്തിക വർഷത്തെ പ്ലാൻ ഫണ്ട് ഉപയോഗിച്ച് ` 2,00,000 കൊമേഴ്സ് ഡിപ്പാർട്ടുമെന്റിലേക്ക് യു.പി.എസ്. വാങ്ങുന്നതിന് മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസുകൾ അയയ്ക്കുന്ന കവറിനുകുകളിൽ “2017-18 വർഷത്തേക്ക് കോടഞ്ചേരി ഗവൺമെന്റ് കോളേജിലേക്ക് കൊമേഴ്സ് വിഭാഗത്തിലേക്ക് യു.പി.എസ്. വാങ്ങുന്നതിനുള്ള ദർഘാസ്” എന്ന് ആലേഖനം ചെയ്യേണ്ടതും, പ്രിൻസിപ്പാളിന്റെ പേരിൽ അയയ്ക്കേണ്ടതുകൊണ്ടും. ദർഘാസുകൾ 25-7-2017-ന് ഉച്ചയ്ക്ക് 12 മണിവരെ മാത്രം സ്വീകരിക്കുന്നതും അനേദിവാസം 2 മണിക്ക് തുറക്കുന്നതുകൊണ്ടും.

ദർഘാസ് ഫോറത്തിന്റെ വില ` 420-ം (നികുതിയുൾപ്പെടെ) ഡ്യൂപ്ലിക്കറ്റ് കോപ്പിയുടെ വില ` 210-ം (നികുതിയുൾപ്പെടെ) ആണ്. തപാലിൽ ലഭിക്കേണ്ടവർ തപാൽചാർജ്ജ് അടക്കമുള്ള തുകയ്ക്ക് ` 470 മണിയോർഡർ അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. വിതരണം ചെയ്യേണ്ട സാധനസാമഗ്രികളുടെ പട്ടിക, ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.

ദർഘാസ് ഫോറത്തിനൊപ്പം ` 200-ന്റെ കേരള സർക്കാരിന്റെ മുദ്രപത്രത്തിൽ ഉടമ്പടിയും ` 2,000 നിരതദ്രവ്യവും നൽകേണ്ടതാണ്. നിശ്ചിത സമയപരിധിക്കു ശേഷം കിട്ടുന്നതും നിരതദ്രവ്യം കൂടെയില്ലാത്തതും, മുദ്രപത്രത്തിൽ ഉടമ്പടി സമർപ്പിക്കാത്തതുമായ ദർഘാസുകൾ നിരസിക്കുന്നതാണ്. നിരതദ്രവ്യം ഒഴിവാക്കേണ്ടവർ ബന്ധപ്പെട്ട രേഖകൾ കൂടെ സമർപ്പിക്കേണ്ടതാണ്. നികുതിയുൾപ്പെടെയുള്ള വിലയാണ് ദർഘാസിൽ രേഖപ്പെടുത്തേണ്ടത്. തക്കതായ കാരണം കൂടാതെ ദർഘാസുകൾ നിരസിക്കാനുള്ള അവകാശം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

No. A1-290/2017. 12th June 2017.

Sealed tenders are invited for the supply of UPS to Commerce Department to Government College, Kodanchery under Plan Fund 2017-18 (Starting of New Course) for ` 2,00,000.

The tenders should be superscribed “Supply for UPS to Commerce Department of Government College, Kodanchery and addressed to the undersigned. Last date of the tender is 12 Noon on 25-7-2017 and will be opened

on the same day at 2 p. m. Tenderer should submit their tenders in the prescribed form which can be had from the undersigned on cash payment or Money Order of ` 420 (inclusive of all taxes) for original tender and ` 210 for the duplicate. The tender forms are not transferable. The list of articles will be available with the tender form those who have required tender form by Registered Post, send ` 470 (Cost of tender form, VAT and registered post charges).

An agreement in the prescribed form in Kerala Government Stamp Paper worth ` 200 should be executed along with tender and with an E. M. D. of ` 2,000 in the form of Demand Draft in the name of the undersigned from any Nationalized Bank.

Sale of tender form will be closed at 12 a.m. on 25-7-2017. Tenders without accompanied by the EMD and the agreement in the Stamp Paper will not be accepted on any account.

The Principal reserves the right to reject any or all tenders without ascending any reason.

Govt. College, Kodanchery, Kozhikode.

(Sd.) Principal.

Fisheries Department

ദർഘാസ് പരസ്യം

(1)

നമ്പർ ഇ-1641/2017. 2017 ജൂൺ 23.

2017-18 സാമ്പത്തിക വർഷം ദേശീയ മത്സ്യ വിത്തുല്പാദന കേന്ദ്രം, മലമ്പുഴയിലേക്ക് ആവശ്യമായ 4000 കി. ഗ്രാം മത്സ്യത്തീറ്റ (ഫ്ളോട്ടിംഗ് പെല്ലറ്റ് ഫീഡ്) വിതരണം ചെയ്യുന്നതിന് താൽപര്യമുള്ള വ്യക്തികൾ/സമാഹരണങ്ങളിൽ നിന്നും മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

സാധനത്തിന്റെ പേര്	അളവ്
മത്സ്യത്തീറ്റ (ഫ്ളോട്ടിംഗ് പെല്ലറ്റ് ഫീഡ്)	
1. 0.8 എം. എം സൈസിലുള്ളത് (40% പ്രോട്ടീൻ അംശം ഉള്ളത്)	2000 കി. ഗ്രാം
2. 1.2 എം. എം സൈസിലുള്ളത് (32% പ്രോട്ടീൻ അംശം ഉള്ളത്)	2000 കി. ഗ്രാം
	4000 കി. ഗ്രാം

ദർഘാസ് ഫോറത്തിന്റെ വില—` 1,500 + 5% വാറ്റ്= ` 1,575.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—26-7-2017, 12 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—26-7-2017, 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും— 26-7-2017, 3 മണി.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ “മത്സ്യത്തീറ്റ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ്” എന്ന് രേഖപ്പെടുത്തേണ്ടതാണ്. മുദ്രവച്ച ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ച നിശ്ചിത സമയത്തിനുള്ളിൽ ഫിഷറീസ് ഡെപ്യൂട്ടി ഡയറക്ടർ, മലമ്പുഴ ഡാം പി. ഒ., പാലക്കാട്-678 651 എന്ന വിലാസത്തിൽ അയച്ചുതരേണ്ടതാണ്. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ടെണ്ടർ സമർപ്പിച്ചവരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ മേൽ പ്രതിപാദിച്ച തീയതിയിലും സമയത്തും ദർഘാസുകൾ തുറക്കുന്ന തായിരിക്കും. ദർഘാസുകളോടൊപ്പം വിതരണം ചെയ്യാനുദ്ദേശിക്കുന്ന സാധനത്തിന്റെ 2 വീതം സാമ്പിൾ വെക്കേണ്ടതാണ്. സാമ്പിൾ ഇല്ലാത്തവ നിരസിക്കുന്നതാണ്. ദർഘാസിനോടൊപ്പം വിതരണം ചെയ്യാനുദ്ദേശിക്കുന്ന സാധനത്തിന്റെ മൊത്തവിലയുടെ 1% തുക നിരതദ്രവ്യം ഫിഷറീസ് ഡെപ്യൂട്ടി ഡയറക്ടർ, മലമ്പുഴ, പാലക്കാട് എന്ന പേരിൽ ദേശസാൽകൃത ബാങ്കുകളിൽ നിന്നും എടുത്ത ഡിമാന്റ് ഡ്രാഫ്റ്റ് വെക്കേണ്ടതാണ്. നിരതദ്രവ്യം ഇല്ലാത്ത ടെണ്ടറുകൾ നിരസിക്കുന്നതാണ്. വിതരണ ഉത്തരവ് ലഭിച്ചാൽ സാധനം വിതരണം ചെയ്യുന്നതിനാവശ്യമായ സമയം ദർഘാസിൽ രേഖപ്പെടുത്തേണ്ടതാണ്. വിതരണം ചെയ്യുന്ന സാധനങ്ങൾ വിതരണ ഉത്തരവ് പ്രകാരം മൊത്തമായോ ചില്ലറയായോ സ്വന്തം ചെലവിൽ മലമ്പുഴ ദേശീയ മൽസ്യവിത്തുല്പാദന കേന്ദ്രത്തിൽ എത്തിക്കേണ്ടതാണ്.

യാതൊരു കാരണവശാലും ദർഘാസ് ഫോറത്തിന്റെ വില തിരിച്ചു നൽകുന്നതല്ല. യാതൊരു കാരണവും കൂടാതെ ദർഘാസ് സ്വീകരിക്കുന്നതിനും നിരസിക്കുന്നതിനുമുള്ള പൂർണ്ണ അധികാരം താഴെ ഒപ്പിട്ട ഉദ്യോഗസ്ഥനിൽ നിക്ഷിപ്തമാണ്.

മറ്റ് സർക്കാർ ദർഘാസുകൾക്ക് ബാധകമായ എല്ലാ നിയമ വ്യവസ്ഥകളും ഇതിനും ബാധകമായിരിക്കും. ദർഘാസ് സംബന്ധിച്ച് കൂടുതൽ വിവരങ്ങൾക്കും ദർഘാസ് ഫോറത്തിനും പ്രവർത്തി ദിവസങ്ങളിൽ ഈ ഓഫീസുമായി ബന്ധപ്പെടേണ്ടതാണ്.

(2)

നമ്പർ ഇ-1642/2017. 2017 ജൂൺ 23.

2017-18 സാമ്പത്തിക വർഷം ദേശീയ മൽസ്യ വിത്തുല്പാദന കേന്ദ്രം, മലമ്പുഴയിലേക്ക് ആവശ്യമായ 5000 കി.ഗ്രാം കടല പിണ്ണാക്ക് വിതരണം ചെയ്യുന്നതിന് താൽപര്യമുള്ള വ്യക്തികൾ/സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

സാധനത്തിന്റെ പേരും അളവും—കടലപിണ്ണാക്ക് (40% പ്രോട്ടീൻ അംശം ഉള്ളതും ഒന്നാം തരം ക്വാളിറ്റിയുള്ളതും ഈർപ്പം തട്ടാത്ത രീതിയിൽ പായ്ക്ക് ചെയ്തതും)—5000 കി. ഗ്രാം

ദർഘാസ് ഫോറത്തിന്റെ വില— ` 900 + 5% വാറ്റ്= `945.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—25-7-2017, 12 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—25-7-2017, 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും— 25-7-2017, 3 മണി.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ “കടലപിണ്ണാക്ക് വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ്” എന്ന് രേഖപ്പെടുത്തേണ്ടതാണ്. മുദ്രവച്ച ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ച നിശ്ചിത സമയത്തിനുള്ളിൽ ഫിഷറീസ് ഡെപ്യൂട്ടി ഡയറക്ടർ, മലമ്പുഴ ഡാം പി. ഒ., പാലക്കാട്-678 651 എന്ന വിലാസത്തിൽ അയച്ചുതരേണ്ടതാണ്. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ടെണ്ടർ സമർപ്പിച്ചവരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ മേൽ പ്രതിപാദിച്ച തീയതിയിലും സമയത്തും ദർഘാസ് തുറക്കുന്നതായിരിക്കും. ദർഘാസുകളോടൊപ്പം വിതരണം ചെയ്യാനുദ്ദേശിക്കുന്ന സാധനത്തിന്റെ 2 വീതം സാമ്പിൾ വെക്കേണ്ടതാണ്. സാമ്പിൾ ഇല്ലാത്തവ നിരസിക്കുന്നതാണ്. ദർഘാസിനോടൊപ്പം വിതരണം ചെയ്യാനുദ്ദേശിക്കുന്ന സാധനത്തിന്റെ മൊത്തവിലയുടെ 1% തുക നിരതദ്രവ്യം ഫിഷറീസ് ഡെപ്യൂട്ടി ഡയറക്ടർ, മലമ്പുഴ, പാലക്കാട് എന്ന പേരിൽ ദേശസാൽകൃത ബാങ്കുകളിൽ നിന്നും എടുത്ത ഡിമാന്റ് ഡ്രാഫ്റ്റ് വെക്കേണ്ടതാണ്. നിരതദ്രവ്യം ഇല്ലാത്ത ടെണ്ടറുകൾ നിരസിക്കുന്നതാണ്. വിതരണ ഉത്തരവ് ലഭിച്ചാൽ സാധനം വിതരണം ചെയ്യുന്നതിനാവശ്യമായ സമയം ദർഘാസിൽ രേഖപ്പെടുത്തേണ്ടതാണ്. വിതരണം ചെയ്യുന്ന സാധനങ്ങൾ വിതരണ ഉത്തരവ് പ്രകാരം മൊത്തമായോ ചില്ലറയായോ സ്വന്തം ചെലവിൽ മലമ്പുഴ ദേശീയ മൽസ്യവിത്തുല്പാദന കേന്ദ്രത്തിൽ എത്തിക്കേണ്ടതാണ്.

യാതൊരു കാരണവശാലും ദർഘാസ് ഫോറത്തിന്റെ വില തിരിച്ചു നൽകുന്നതല്ല. യാതൊരു കാരണവും കൂടാതെ ദർഘാസ് സ്വീകരിക്കുന്നതിനും നിരസിക്കുന്നതിനുമുള്ള പൂർണ്ണ അധികാരം താഴെ ഒപ്പിട്ട ഉദ്യോഗസ്ഥനിൽ നിക്ഷിപ്തമായിരിക്കും.

മറ്റ് സർക്കാർ ദർഘാസുകൾക്ക് ബാധകമായ എല്ലാ നിയമ വ്യവസ്ഥകളും ഇതിനും ബാധകമായിരിക്കും. ദർഘാസ് സംബന്ധിച്ച് കൂടുതൽ വിവരങ്ങൾക്കും ദർഘാസ് ഫോറത്തിനും പ്രവർത്തി ദിവസങ്ങളിൽ ഈ ഓഫീസുമായി ബന്ധപ്പെടേണ്ടതാണ്.

ഫിഷറീസ് ഡെപ്യൂട്ടി (ഒപ്പ്) ഡയറക്ടറാഫീസ്, മലമ്പുഴ, ഫിഷറീസ് ഡെപ്യൂട്ടി പാലക്കാട്. ഡയറക്ടർ.

Forest Department

ദർഘാസ് പരസ്യം

നമ്പർ എസ്.എഫ്.എ1-1405/2017. 2017 ജൂൺ 20.

ചുവടെ ചേർത്തിട്ടുള്ള പട്ടിക-I, പട്ടിക-II, പട്ടിക-III എന്നിവ പ്രകാരം യഥാക്രമം വിശദമാക്കിയിട്ടുള്ള അളവിൽ പോളിത്തിൻ കവറുകൾ, വൃക്ഷതൈകൾ ഉൽപ്പാദിപ്പിക്കുന്നതിന് നല്ല ഗുണമേന്മയുള്ള വിത്തുകൾ സപ്ലൈ ചെയ്യുന്നതിന്, ബാസ്കറ്റ് ചെയ്ത തൈകളുടെ വിതരണം എന്നിവയ്ക്ക് പട്ടിക-I, പട്ടിക-II, പട്ടിക-III എന്നിവയ്ക്കായി വെവ്വേറെയുള്ള ദർഘാസുകൾ അംഗീകൃത ഉൽപാദകരിൽ നിന്നും/വിതരണക്കാരിൽ നിന്നും മുദ്രവച്ച കവറിൽ ക്ഷണിച്ചുകൊള്ളുന്നു. പ്രസ്തുത കവറിന്റെ പുറത്ത് “പോളിത്തിൻ കവറുകൾ സപ്ലൈ ചെയ്യുന്നതിനുള്ള ദർഘാസ്/വൃക്ഷതൈകൾ ഉൽപ്പാദിപ്പിക്കുന്നതിന് നല്ല ഗുണമേന്മയുള്ള വിത്തുകൾ/തൈകൾ വിതരണം നടത്തുന്നതിനുള്ള ചിലവ് എന്നിവയ്ക്കുള്ള ദർഘാസ്” എന്ന് എഴുതി അസിസ്റ്റന്റ് ഫോറസ്റ്റ് കൺസർവേറ്റർ,

സാമൂഹ്യ വനവൽക്കരണ വിഭാഗം, രാജീവ്ഗാന്ധി നഗർ, വട്ടിയൂർക്കാവ് പി. ഒ., തിരുവനന്തപുരം-13 എന്ന മേൽവിലാസത്തിൽ നിശ്ചിത സമയത്തിനകം സമർപ്പിക്കേണ്ടതാണ്.

പട്ടിക-I

പോളിത്തീൻ കുവറുകൾ

- പോളിത്തീൻ കുവറിന്റെ വിശദാംശങ്ങൾ : (a) 12 സെ. മി. × 18 സെ. മി. 200 ഗേജ് സൈസ് (കിലോ നിരക്കിൽ)
- (b) 20 സെ.മി. × 40 സെ.മി. സൈസുള്ള സ്റ്റാൻഡേർഡ് ഗേജുള്ള വലിയ പോളിബാഗ് (കിലോ നിരക്കിൽ)
- (c) 18 സെ.മി. × 35 സെ.മി. സൈസുള്ള സ്റ്റാൻഡേർഡ് ഗേജുള്ള വലിയ പോളിബാഗ് (കിലോ നിരക്കിൽ)
- ആവശ്യമുള്ള അളവ് : (a) 12 സെ. മി. × 18 സെ. മി.— 1000 k.g.
- (b) 20 സെ. മി. × 40 സെ. മി.— 60 k.g.
- (c) 18 സെ. മി. × 35 സെ. മി.— 200 k.g.

അടങ്കൽ തുക (ഉദ്ദേശം)—3 ലക്ഷം.

നിരതദ്രവ്യം—` 3,000.

ടെണ്ടർ ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—` 1,100+വാറ്റ്.

ടെണ്ടർ ഫോറം വിൽക്കുന്ന തീയതിയും സമയവും—21-7-2017, 1 മണിവരെ.

ടെണ്ടർ സ്വീകരിക്കുന്ന തീയതിയും സമയവും—21-7-2017, 3 മണിവരെ.

ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—21-7-2017, 3.30 മണി.

പട്ടിക-II

വ്യക്ഷത്തെകൾ ഉൽപാദിപ്പിക്കുന്നതിനുള്ള നല്ല ഗുണമേന്മയുള്ള വിത്തുകൾ

ക്രമ നമ്പർ	വിത്തിന്റെ ഇനം	ആവശ്യമുള്ള ഉദ്ദേശ അളവ് (കി. ഗ്രാമിൽ)
(1)	(2)	(3)
1	വേപ്പ്	250
2	കുമ്പിൾ	50
3	കുവളം	5
4	താനി	200
5	ഇലഞ്ഞി	30
6	കടുകു	30
7	നെല്ലി	30
8	മാതളം	150
9	സപ്പോട്ട	15
10	പേര	75

(1)	(2)	(3)
11	മുരിങ്ങ	30
12	മഞ്ഞമുള്ള	10
13	അശോകം	150
14	അഗസ്തി ചീര	30
15	വേങ്ങ	30
16	കറുവ	15
17	കുടംപുളി	120
18	ദന്തപാല	1
19	സീതപ്പഴം	30
20	രക്തചന്ദനം	200
21	മഹാഗണി	400
22	ഉങ്ങ്	200
23	ചമ്പ	200
24	പനിനീർ ചമ്പ	200
25	കാഞ്ഞിരം	200
26	കണിക്കൊന്ന	50
27	കരിങ്ങാലി	30
28	കാറ്റാടി	10
29	ലക്ഷ്മിതരു	150
30	മുള്ളാത്തി	30
31	ടൈക്കോമ	30
32	നീർമരുത്	100
33	പതിമുഖം	65
34	പുളി	75
35	ബദാം	200
36	ചീലാന്തി (പൂവരൾ)	30
37	മണിമരുത്	25
38	മംഗോസ്റ്റിൻ	100
39	നീർമാതളം	10
40	ബട്ടർഫുട്ട്	150
41	റമ്പട്ടാൻ	100
42	കറിവേപ്പില	30
43	ചന്ദനം	60
44	മന്ദാരം	50
45	പ്ലാവ്	150
46	മാവ്	150
47	ഞാവൽ	300
48	ആഞ്ഞിലി	200
49	മറ്റിനങ്ങൾ	474
50	ദന്തപാല	200
ആകെ		5420

അടങ്കൽ തുക—` 3,00,000 (ഏകദേശം).

നിരതദ്രവ്യം—` 3,000.

ടെണ്ടർ ഫോറത്തിന്റെ വില:

ഒറിജിനൽ—` 900+വാറ്റ്.

ടെണ്ടർ ഫോറം വിൽക്കുന്ന തീയതിയും സമയവും—21-7-2017, 1 മണിവരെ.

ടെണ്ടർ സ്വീകരിക്കുന്ന തീയതിയും സമയവും—21-7-2017, 3 മണിവരെ.

ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—21-7-2017, 3.30 മണി.

പട്ടിക-III

ട്രാൻസ്പോർട്ടേഷൻ

വിതരണം ചെയ്യേണ്ട : 12 സെ.മീ. × 18 സെ.മീ.,
തൈകൾ സംബന്ധിച്ച 18 സെ. മീ. × 35 സെ. മീ.,
വിശദാംശങ്ങൾ 20 സെ.മീ. × 40 സെ.മീ.
എന്നീ കവറുകളിൽ ബാസ്കറ്റ് ചെയ്ത് പാലോട് (മൈലമൂട്, ചെട്ടിയകൊന്നകയം, കഴക്കൂട്ടം, കുണ്ടമൺകടവ്) നെയ്യാറ്റിൻകര (പരശുവയ്ക്കൽ), ആറ്റിങ്ങൽ (പുരവൂർ, പുവൻപാറ) എന്നീ സ്ഥലങ്ങളിൽ തയ്യാറാക്കിയിരിക്കുന്ന നഴ്സറികളിൽ നിന്നും തൈകൾ തിരുവനന്തപുരം ജില്ലയിലെ വിവിധ വിദ്യാഭ്യാസ സ്ഥാപനങ്ങളിൽ മറ്റ് സ്ഥാപനങ്ങൾ എന്നിവിടങ്ങളിൽ ലോഡിംഗ്, അൺലോഡിംഗ് എന്നിവ ഉൾപ്പെടെ നടത്തി ഇറക്കി വിതരണം ചെയ്യുന്നതിന്.

തൈകളുടെ എണ്ണം : 5 ലക്ഷം (4.5 ലക്ഷം തൈകൾ)
(ഉദ്ദേശം) 12 സെ.മീ. × 18 സെ.മീ. കവറുകളിൽ ബാസ്കറ്റ് ചെയ്തതും 45000 തൈകൾ 18 സെ.മീ. × 35 സെ.മീ. ബീഗ് ബാഗിൽ ബാസ്കറ്റ് ചെയ്തതും 12,000 തൈകൾ 20 സെ.മീ. × 40 സെ.മീ. ബീഗ് ബാഗിൽ ബാസ്കറ്റ് ചെയ്തതും

നിരതദ്രവ്യം—` 25,000.

ടെണ്ടർ ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—` 5,700 + വാറ്റ്

ടെണ്ടർ ഫോറം വിൽക്കുന്ന തീയതിയും സമയവും— 21-7-2017, 1 മണിവരെ.

ടെണ്ടർ സ്വീകരിക്കുന്ന തീയതിയും സമയവും—21-7-2017, 3 മണിവരെ.

ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—21-7-2017, 3.30 മണി.

പട്ടിക I-ൽ രേഖപ്പെടുത്തിയിട്ടുള്ള അളവുകളിലും പട്ടിക II-ലെ ഇനത്തിലും അളവിലും, പട്ടിക III-ലെ വിതരണത്തിലും ആവശ്യാനുസരണം വ്യത്യാസം ഉണ്ടാകാവുന്നതാണ്.

ദർഘാസ് ഫോറങ്ങൾ 21-7-2017-ന് പകൽ 1 മണിവരെ തിരുവനന്തപുരം സോഷ്യൽ ഫോറസ് ഡിവിഷൻ ഡെപ്യൂട്ടി ഫോറസ്റ്റ് കൺസർവേറ്ററുടെ ഓഫീസിൽനിന്നും ലഭിക്കുന്നതാണ്.

പൂരിപ്പിച്ച ദർഘാസ് ഫോറങ്ങൾ അന്നേദിവസം പകൽ 3 മണിവരെ സ്വീകരിക്കുന്നതും 3.30 മണിക്ക് സ്ഥലത്ത് ഹാജരായിട്ടുള്ള ദർഘാസുകാരുടെ കൂടി സാന്നിധ്യത്തിൽ തുറന്ന് പരിശോധിക്കുന്നതുമാണ്.

പ്രസ്തുത ദിവസം പൊതു ഒഴിവ് ദിവസമായി പ്രഖ്യാപിക്കുന്നപക്ഷം, അടുത്ത പ്രവൃത്തി ദിവസം നിശ്ചിത സമയത്തും സ്ഥലത്തും ഫോറങ്ങൾ യഥാക്രമം ലഭ്യമാക്കുന്നതും സ്വീകരിക്കുന്നതും, തുറന്ന് പരിശോധിക്കുന്നതുമാണ്.

വ്യവസ്ഥകൾ

1. പോളിത്തീൻ കവറുകൾ, വൃക്ഷതൈകൾ ഉൽപ്പാദിപ്പിക്കുന്നതിനുള്ള നല്ല ഗുണമേന്മയുള്ള വിത്തുകൾ എന്നിവ കരാർപ്രകാരം തിരുവനന്തപുരം, ആറ്റിങ്ങൽ, നെയ്യാറ്റിൻകര സോഷ്യൽ ഫോറസ് ഡിവിഷൻ റെയിഞ്ചാഫീസർമാരെ ഏൽപ്പിച്ച് ദർഘാസുകാരൻ രസീത് വാങ്ങേണ്ടതാണ്.
2. കരാറിൽ ഏർപ്പെടുന്ന തീയതി മുതൽ ആവശ്യാനുസരണം സപ്ലൈ ചെയ്യേണ്ടതും വിത്തുകളും പോളിത്തീൻ കവറുകളും 15-10-2017-നകം സപ്ലൈ പൂർത്തീകരിക്കേണ്ടതുമാണ്.
3. മേൽപ്പറഞ്ഞ ദിവസങ്ങൾക്കുള്ളിൽ നിശ്ചിത അളവിൽ സപ്ലൈ പൂർത്തിയാക്കുവാൻ സാധിക്കാത്തപക്ഷം ടി ദർഘാസ് റദ്ദാക്കിയതായി കണക്കാക്കുകയും ടിയാന്റ് നഷ്ടോത്തരവാദിത്വത്തിൽ വീണ്ടും പോളിത്തീൻ കവറുകൾ/വൃക്ഷ തൈകൾ ഉൽപ്പാദിപ്പിക്കുന്നതിന് നല്ല ഗുണമേന്മയുള്ള വിത്തുകൾ എന്നിവ വാങ്ങുന്നതിനുള്ള നടപടി സ്വീകരിക്കുന്നതാണ്.
4. നിരതദ്രവ്യം സ്റ്റേറ്റ് ബാങ്ക് ഓഫ് ട്രാവൻകൂറിന്റെ തിരുവനന്തപുരം ബ്രാഞ്ചിൽ മാറാവുന്ന ഡിമാന്റ് ഡ്രാഫ്റ്റായി താഴെ ഒപ്പിട്ടിരിക്കുന്ന ഉദ്യോഗസ്ഥന്റെ പേരിൽ പ്ളഡ്ജ് ചെയ്ത് ദർഘാസിനൊപ്പം ഹാജരാക്കേണ്ടതാണ്.
5. എസ്.എസ്.ഐ. യൂണിറ്റുകൾ നിരതദ്രവ്യം നൽകേണ്ടതില്ല. അത്തരം സ്ഥാപനങ്ങൾ അതാത് ജില്ലാ വ്യവസായ കേന്ദ്രം മാനേജറുടെ ഇത് സംബന്ധിച്ച യോഗ്യതാ സർട്ടിഫിക്കറ്റ് ഹാജരാക്കേണ്ടതാണ്.
6. പട്ടികകളിൽ രേഖപ്പെടുത്തിയിട്ടുള്ള അളവ് ഏകദേശം മാത്രമാണ്.
7. പോളിത്തീൻ കവറുകൾക്കും വിത്തിനങ്ങൾക്കും കിലോഗ്രാം അടിസ്ഥാനമാക്കിയിട്ടുള്ള വില, ട്രാൻസ്പോർട്ടിംഗ് ചാർജ്ജ്, മറ്റ് നിലവിലുള്ള നികുതികൾ എന്നിവ ചേർന്നുള്ള നിരക്കും തുകയും ആയിരിക്കണം ദർഘാസിൽ രേഖപ്പെടുത്തേണ്ടത്.
8. പോളിത്തീൻ കവറിനെ സംബന്ധിച്ചുള്ള ദർഘാസിനൊപ്പം സാമ്പിളായി രണ്ട് പോളിത്തീൻ കവറുകൾകൂടി വച്ചിരിക്കണം.
9. അംഗീകരിക്കപ്പെടുന്ന ദർഘാസുകാരൻ അടങ്കൽ തുകയുടെ 5% തുക സെക്യൂരിറ്റി വച്ച് ദർഘാസ് അംഗീകരിക്കുന്നതായി അറിയിക്കുന്ന തീയതി മുതൽ ഏഴ് ദിവസത്തിനകം കരാറിലേർപ്പെടേണ്ടതാണ്.
10. കരാർ പ്രകാരമുള്ള സപ്ലൈ നിശ്ചിത ദിവസത്തിനകം തൃപ്തികരമായി പൂർത്തിയാക്കി കഴിഞ്ഞാൽ സെക്യൂരിറ്റി വിടുതൽ ചെയ്യുന്നതിന് ആവശ്യമായ ടാക്സ് ക്ളിയറൻസ് സർട്ടിഫിക്കറ്റുകൾ ഹാജരാക്കി സെക്യൂരിറ്റി മടക്കി വാങ്ങേണ്ടതാണ്.

E-TENDER NOTICE

No. A1. 1658/2017. 22nd June 2017.

Online tenders are invited from approved contractors for the following works by Wildlife Warden, Wildlife Division, Vattiyoorkavu P. O., Thiruvananthapuram for and on behalf of Governor of Kerala. The last date of submission of online tender will be on 20-7-2017, 3 p. m. Online tenders will be opened at 3.30 p. m. on 24-7-2017. The details are available on Kerala Forest Department Website (www.kerala.forest.gov.in)

DETAILS OF WORK

Sl. No.	Name of Works	Approx. Estimate Amount	EMD
1	Supply of food materials to Elephants at Elephant Rehabilitation Centre at Kappukadu, ABP Range during 2017-18	1.60 Crores	50,000
2	Supply of food materials to Deers at Deer Rehabilitation Centre in Neyyar Wildlife Sanctuary during 2017-18	46.17 lakhs	50,000
3	Supply of food materials to Lions at Lion Safari Park in Neyyar Wildlife Sanctuary during 2017-18	13.38 lakhs	33,500
4	Supply of food materials to Crocodiles at Crocodile Park in Neyyar Wildlife Sanctuary during 2017-18	8.62 lakhs	21,600

Cost of tender form—` 5,000 + 4% VAT for Sl. Nos. 1 to 3 and ` 1,724 + 4% VAT for Sl. No. 4.

Qualification of Contractor—

1. Solvency certificate should be uploaded along with the e-tender.

2. Licence issued by the local self Government institution for the procurement and supply of food materials to animals comes under the Serial Nos. 3 & 4 (original should be produced at the time of execution of agreement.)

Period of Contract—From the date of agreement and up to the date of execution of tender agreement for the ensuing year ie. 2018-19.

The details and necessary documents will be obtained from the aforesaid department website. A stamp paper worth ` 200 should be submitted at the time of opening of e-tenders for executing preliminary agreement

and solvency certificate not below 20% of the cost of the goods to be supplied. The general and special order conditions published by Museum and Zoo Department will also be applicable. All the conditions prescribed for the submission of e-tender should also be followed. Any violation will be resulted in the rejection of e-tender. If the opening date of e-tender date becomes holiday, the same will be opened on the next working day.

Wildlife Division,
Thiruvananthapuram.

(Sd.)
Wildlife Warden.

ദർഘാസ് പരസ്യം

നമ്പർ ആർ.1939/2017. 2017 ജൂൺ 29.

കേരള ഗവർണ്ണർക്കുവേണ്ടി മരയൂർ ഡിവിഷനിലേക്ക് ആവശ്യമുള്ള താഴെ കൊടുത്തിട്ടുള്ള സ്പെസിഫിക്കേഷനിലുള്ള മഴക്കോട്ടുകൾ (ആണുങ്ങൾക്കുള്ള പാന്റും ഷർട്ടും മോഡൽ, മീഡിയം/ലാർജ്ജ് സൈസ്, ഉദ്ദേശം 100 എണ്ണം) ലഭ്യമാക്കുന്നതിന് നിർമ്മാതാക്കളിൽ/ അംഗീകൃത വിതരണക്കാരിൽ നിന്നും മുദ്രവച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

SPECIFICATIONS:

1. Rubberised coated in polyester fabric
2. Thickness of Fabric—0.18 mm
3. Logo screen printed

ദർഘാസ് കവറിനുപുറത്ത് “ദർഘാസ് നമ്പർ ആർ-1939/17, മഴക്കോട്ടിനുള്ള ദർഘാസ്” എന്ന് രേഖപ്പെടുത്തി ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസർ, സാൻഡൽ ഡിവിഷൻ, മരയൂർ എന്ന വിലാസത്തിൽ 31-7-2017-ന് ഉച്ചകഴിഞ്ഞ് 3 മണിക്കുമുമ്പായി ലഭ്യമാക്കേണ്ടതാണ്. ദർഘാസ് ഫോറം ആവശ്യമുള്ളവർ അതിന്റെ വിലയും നികുതികളും അടച്ച് മരയൂർ ഫോറസ്റ്റ് ഡിവിഷനിൽനിന്നും വാങ്ങാവുന്നതാണ്.

അടങ്കൽ തുക—` 1,20,000.

നിരതദ്രവ്യം—` 1,200.

ടെണ്ടർ ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—` 400 + വാറ്റ്.

ഡ്യൂപ്ലിക്കേറ്റ്—` 200 + വാറ്റ്.

ടെണ്ടർ ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—31-7-2017 ഉച്ചയ്ക്ക് 1 മണിവരെ.

ടെണ്ടർ ഫോറം ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—31-7-2017, 3 മണിവരെ.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയായ 31-7-2017 വൈകിട്ട് 3.30-ന് ഹാജരുള്ള കരാറുകാരുടെ സാന്നിധ്യത്തിൽ താഴെ ഒപ്പിട്ടുള്ള അധികാരിയോ ടിയാൻ അധികാരപ്പെടുത്തുന്ന ഉദ്യോഗസ്ഥനോ ദർഘാസുകൾ തുറക്കുന്നതായിരിക്കും. ദർഘാസ് ഫോറത്തിനൊപ്പം നിരതദ്രവ്യത്തിനുള്ള ഡിമാന്റ് ഡ്രാഫ്റ്റ്/ഫിക്സഡ് ഡിപ്പോസിറ്റ് രസീത് (മരയൂരിലുള്ള ഏതെങ്കിലും ദേശസാൽകൃത ബാങ്കിൽ മാറാവുന്ന വിധത്തിലുള്ളതും താഴെ ഒപ്പിട്ടിരിക്കുന്ന അധികാരിയുടെ പേരിലുള്ളതും) ഉണ്ടായിരിക്കേണ്ടതാണ്.

ദർഘാസിനോടൊപ്പം ` 200-ന്റെ മുദ്രപത്രത്തിലുള്ള പ്രിലിമിനറി എഡ്രിമെന്റ് ഉള്ളടക്കം ചെയ്യേണ്ടതാണ്. അപൂർണ്ണമായ ദർഘാസുകൾ യാതൊരു അറിയിപ്പും കൂടാതെ നിരസിക്കുന്നതായിരിക്കും. ദർഘാസുകൾ കാരണം ബോധ്യപ്പെടുത്താതെ നിരസിക്കുന്നതിനുള്ള പൂർണ്ണ അധികാരം താഴെ ഒപ്പിട്ടിരിക്കുന്ന അധികാരിയിൽ നിക്ഷിപ്തമായിരിക്കും. ദർഘാസ് തുറക്കുന്ന ദിവസം ഏതെങ്കിലും കാരണവശാൽ പൊതു അവധിയായി വന്നാൽ തൊട്ടടുത്ത പ്രവൃത്തി ദിവസം നിശ്ചിത സമയത്ത് ദർഘാസ് തുറക്കുന്നതായിരിക്കും. ദർഘാസ് പുതുക്കിയ സ്റ്റോർ പർച്ചേയ്സ് മാനുവലിനും അനുബന്ധ ചട്ടങ്ങൾക്കും വിധേയമായിരിക്കും.

No. R. 1939/2017. 29th June 2017.

Sealed competitive tenders in the prescribed form are invited by the undersigned for and on behalf of the Governor of Kerala from manufacturers/authorised dealers to supply men's water proof rain coat (Pant and shirt), size medium/large, around 100 Nos. with specifications given below.

SPECIFICATIONS:

1. Rubberised coated in polyster fabric
2. Thickness of Fabric—0.18 mm
3. Logo screen printed.

The envelop containing the tender should bear the superscription "Tender No. R-1939/17—Supply of rain coats" and should be addressed to the Divisional Forest Officer, Sandal Division, Marayoor. Tender forms and other particulars and detailed specification of materials can be had from the office of the undersigned on application in writing up to the time and date given below:

Estimated Cost—` 1,20,000.

EMD—` 1,200

Cost of tender form :

Original—` 400 + VAT.

Duplicate—` 200 + VAT.

Last date and time for sale of tender forms—
31-7-2017, 1 p. m.

Last date and time for receipt of tender—
31-7-2017, 3 p. m.

The tenders will be opened at 3.30 p.m. on 31-7-2017 by the undersigned or an Officer authorised by the undersigned in the presence of the tenderers or their authorised representatives who may be present at that time. Application for tender form should be accompnied by a cash remittance which is the price fixed for a form/ set of forms and which is not refundable under any circumstances. The tender forms are not transferable. If the due date happens to be a holiday, the next working day will be the due date.

The Earnest Money Deposit (EMD) should be paid along with the tenders by DD/FDR (Cheque will not be acceptable) pledged in favour of the undersigned payable at any Nationalized Bank at Marayoor. Preliminary Agreement in Stamp Paper worth ` 200 should be enclosed with the tender. Incomplete tenders or tenders without EMD or agreement are liable to be rejected without any notice. The undersigned reserves all the right to reject any tender without assigning any reasons thereof. The tender will be in compliance with Revised Store Purchase Manual and related Rules.

Office of the Divisional Forest Officer, Sandal Division, Marayoor. AFSAL AHAMED,
Divisional Forest Officer.

Medical Education Department

ഇ-ദർഘാസ് പരസ്യം

നമ്പർ സി1-എച്ച്.ഡി.എസ്.-353/2016. 2017 ജൂൺ 15.

ആലപ്പുഴ ഗവ. റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലേക്ക് ശ്രീ. കെ. സി. വേണുഗോപാൽ എം. പി. യുടെ പ്രാദേശിക വികസന പദ്ധതിയുടെ ഭാഗമായി ആംബുലൻസ് വാങ്ങുന്നതിന് ഓൺലൈൻ മുഖാന്തിരം ഇ-ടെണ്ടർ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസിന്റെ ഉദ്ദേശമൂല്യം ` 13,00,000.

നിബന്ധനകൾ

1. ഇ-ടെണ്ടർ സമർപ്പിക്കുന്നതിന് സ്വന്തമായി ഡിജിറ്റൽ സിഗ്നേച്ചർ സർട്ടിഫിക്കറ്റ് ആവശ്യമാണ്.
2. ഇ-ടെണ്ടർ സമർപ്പിക്കുന്നതിനുള്ള ഫീസ്—` 2,000 + നികുതി 5% അതായത് ` 2,100.
3. നിരതദ്രവ്യം—ആകെ വിലയുടെ 1%.
4. നികുതി, ഇൻഷുറൻസ്, രജിസ്ട്രേഷൻ, മറ്റിനം ചെലവുകൾ ഉണ്ടെങ്കിൽ അതെല്ലാം സഹിതമുള്ള വിലയാണ് ഇ-ടെണ്ടറിൽ രേഖപ്പെടുത്തേണ്ടത്.
5. വാഹനത്തിന്റെ എഞ്ചിൻ ഭാരത് സ്റ്റേജ് IV നിലവാരം പാലിക്കുന്നതായിരിക്കണം.
6. വാഹനം ആംബുലൻസ് ആയി മാറ്റുന്നതിന് ചെയ്യുന്ന അറ്റകുറ്റ പണി ARAI (Automotive Research Association of India) മാനദണ്ഡങ്ങൾക്ക് വിധേയമായിരിക്കണം.
7. വാഹനത്തിന്റെ ഓക്സിജൻ സിലിണ്ടർ, മരുന്നുകൾ സൂക്ഷിക്കുവാൻ ആവശ്യമായ സൗകര്യം, നേഴ്സിംഗ് സ്റ്റേഷൻ, സ്ക്രച്ച് ചർ സുഗമമായി കയറ്റുവാനും ഇറക്കുവാനും ആവശ്യമായ സൗകര്യം മുതലായവ ഉണ്ടാകേണ്ടതാണ്.

8. ഓക്സിജൻ സിലിണ്ടർ സുരക്ഷിതമായി അപകടം ഉണ്ടാവാത്ത രീതിയിൽ വാഹനത്തിൽ വയ്ക്കുവാൻ ആവശ്യമായ ക്രമീകരണങ്ങൾ ചെയ്യേണ്ടതാണ്.

മേൽപ്പറഞ്ഞ ആംബുലൻസ് വാൻ വിതരണം ചെയ്യുവാൻ ഉത്തരവ് ലഭിക്കുന്ന സ്ഥാപനം ടെണ്ടർ തുകയുടെ 5% സെക്യൂരിറ്റി ഡെപ്പോസിറ്റായി നൽകേണ്ടതും ` 200-ന്റെ മുദ്രപത്രത്തിൽ കരാർ എഴുതി തരേണ്ടതുമാണ്.

ടെണ്ടർ സമർപ്പിക്കേണ്ട അവസാന തീയതി—15-7-2017.

ടെണ്ടർ തുറക്കുന്ന തീയതി—20-7-2017.

ടെണ്ടർ സമർപ്പിക്കുന്നതിനും ടെണ്ടറിന്റെ ക്രിറ്റിക്കൽ തീയതികൾ അറിയുന്നതിനും www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റ് സന്ദർശിക്കുക.

ഏതെങ്കിലും ഒരു ടെണ്ടർ സ്വീകരിക്കുന്നതിനോ നിരസിക്കുന്നതിനോ ഉള്ള അധികാരം ആലപ്പുഴ ഗവ. റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

കൂടുതൽ വിവരങ്ങൾ ബന്ധപ്പെട്ട ആശുപത്രി അധികാരികളിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭിക്കുന്നതാണ്.

No. C1-HDS 353/2016. 15th June 2017.

The Superintendent, Govt. T. D. Medical College Hospital, Alappuzha invites online bid through e-procurement for the supply of Ambulance Van. Estimate cost is about ` 13,00,000 as per Members of Parliament Local Area Development Scheme of Sri K. C. Venugopal, M. P.

CONDITIONS

1. The bidder should have necessary portal enrollement(with their own Digital Signature Certificate)
2. Tender submission fee—` 2,000 + VAT i.e. ` 2,100.
3. EMD—1% of the Estimate Cost.
4. Tenders should quote the rate inclusive of Tax, Insurance, Registration, any other expenses if any.
5. Vehicle engine should be Bharat Stage IV Standard.
6. The Alteration of the Vehicle to Ambulance should follow ARAI (Automotive Research Association of India) specifications.
7. Should ensure the following facilities:-
 - (i) To provide space for Oxygen Cylinder
 - (ii) Sufficient space for storing medicine
 - (iii) Sufficient space for Nursing Station.
8. Should have sufficient facility for handling the Strecher trolley.
9. Should ensure necessary arrangements to keep Oxygen cylinder to be safe. The tenderer should be accompanied by an agreement in Kerala Stamp Paper worth ` 200 and EMD of 1% of the estimate cost.

The last date of tender submission—15-7-2017.

Tender opening date—20-7-2017.

The rates applicable to all e-tenders will be applicable to this e-tender also. Any further information about the specification can be obtained from the office during office hours.

The e-Tender not satisfying the conditions Superintendent, Govt. T.D. MCH, Alappuzha should have necessary right to reject without further notice.

Office of the Superintendent,
Govt. T. D. Medical College Hospital,
Alappuzha.

(Sd.)
Superintendent.

ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി1-4941/2017.

2017 ജൂൺ 21.

ആലപ്പുഴ ഗവ. റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലേക്ക് 3 way extension 100 cm—6000 എണ്ണം വിതരണം ചെയ്യുവാൻ താൽപ്പര്യമുള്ളവരിൽ നിന്നും സീൽ വച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസിന്റെ ഉദ്ദേശ്യമൂല്യം—` 2,25,000 (രണ്ട് ലക്ഷത്തി ഇരുപത്തയ്യായിരം രൂപ മാത്രം).

ദർഘാസ് കവറിന് പുറത്ത് ദർഘാസ് നമ്പർ-സി1/4941/2017, തീയതി 21-6-2017 ഗവ. റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി, ആലപ്പുഴ എന്ന് രേഖപ്പെടുത്തി സുപ്രണ്ട്, ഗവ. റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി, ആലപ്പുഴ എന്ന വിലാസത്തിൽ 24-7-2017 പകൽ 2 മണിക്ക് മുൻപായി ആശുപത്രി സുപ്രണ്ട്, ആഫീസിൽ എത്തിക്കേണ്ടതാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ 24-7-2017 പകൽ 3 മണിക്ക് ദർഘാസുകാരുടേയോ അവരുടെ പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറം ആവശ്യമുള്ളവർ അതിന്റെ വിലയായ ` 500-ം 5% വിൽപ്പന നികുതിയും ഡ്യൂപ്ലിക്കേറ്റ് ഒന്നിന് ` 300-ം 5% വില്പന നികുതിയും അടച്ച് 22-7-2017 പകൽ 2 മണിക്ക് മുൻപായി വാങ്ങേണ്ടതാണ്. ദർഘാസിനോടൊപ്പം ` 200-ന്റെ മുദ്രപത്രത്തിൽ കരാർ എഴുതി തരേണ്ടതും മൊത്തം വിലയുടെ 1% നിരതദ്രവ്യം കെട്ടിവയ്ക്കേണ്ടതുമാണ്.

എല്ലാ ദർഘാസുകൾക്കും ബാധകമായ നിയമങ്ങൾ ഇതിനും ബാധകമാണ്.

കൂടുതൽ വിവരങ്ങൾ ബന്ധപ്പെട്ട ആശുപത്രി അധികാരികളിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭിക്കുന്നതാണ്. ഏതെങ്കിലും ഒരു ടെണ്ടർ നിരസിക്കുന്നതിനോ സ്വീകരിക്കുന്നതിനോ ഉള്ള അധികാരം ആലപ്പുഴ ഗവ. റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

No. C1-4941/2017/MCHA. 21st June 2017.

Sealed tenders in the prescribed format are invited for the purchase of 3 way IV Extension 100 cm—6000 Nos. for Govt. T.D. Medical College Hospital, Alappuzha. Estimated cost is about ` 2,25,000 (Rupees two lakh and twenty five thousand only).

Tender No. C1-4941/2017 Govt. T.D. MCHA, dated 21-6-2017 and due date should be superscribed on the envelope of each tender. Tender should be addressed to the Superintendent, Govt. T. D. Medical College Hospital, Alappuzha. Last date of receipt of tender is on 24-7-2017 at 2 p. m. Late tender will not be accepted at any cost. The tender will be opened on 24-7-2017 at 3 p. m. in the presence of tenderers or their authorized representatives who may be present at the time. Intending tenderers may obtain the tender form from the Office of the Superintendent, Govt. T. D. Medical College Hospital, Alappuzha on or before 22-7-2017 at 2 p. m.

Price of tender form :

Original— ` 500 + 5% VAT.

Duplicate—` 300 + 5% VAT.

The tender should be accompanied by an agreement in Kerala Stamp Paper worth ` 200 and E. M. D. of 1% of the cost.

The rules applicable to all tenders will be applicable to this tender also. The tender not satisfying the conditions are liable to be rejected without further notice.

Any further information about the specification can be obtained from this office during office hours.

(2)

നമ്പർ സി1-4945/2017. 2017 ജൂൺ 21.

ആലപ്പുഴ ഗവ. റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ ആവശ്യത്തിലേക്കായി Disposable Apron (Large size XL)—30000 എണ്ണം വിതരണം ചെയ്യുവാൻ താൽപ്പര്യമുള്ളവരിൽ നിന്നും സീൽ വച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസിന്റെ ഉദ്ദേശ മൂല്യം—` 3,90,000 (മൂന്ന് ലക്ഷത്തി തൊണ്ണൂറായിരം രൂപ മാത്രം).

ദർഘാസ് കവറിന് പുറത്ത് ദർഘാസ് നമ്പർ-സി1/4945/2017, തീയതി 21-6-2017 ഗവ. റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി, ആലപ്പുഴ എന്ന് രേഖപ്പെടുത്തി സൂപ്രണ്ട്, ഗവ. റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി, ആലപ്പുഴ എന്ന വിലാസത്തിൽ 26-7-2017 പകൽ 2 മണിക്ക് മുൻപായി ആശുപത്രി സൂപ്രണ്ട് ആഫീസിൽ എത്തിക്കേണ്ടതാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ 26-7-2017 പകൽ 3 മണിക്ക് ദർഘാസുകാരുകേടേയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറം ആവശ്യമുള്ളവർ അതിന്റെ വിലയായ ` 800-ം 5% വിൽപ്പന നികുതിയും ഡ്യൂപ്ലിക്കേറ്റ് ഒന്നിന് ` 400-ം 5% വിൽപ്പന നികുതിയും അടച്ച് 25-7-2017 പകൽ 3 മണിക്ക് മുൻപായി വാങ്ങേണ്ടതാണ്. ദർഘാസിനോടൊപ്പം ` 200-ന്റെ മുദ്രപത്രത്തിൽ കരാർ എഴുതി തരേണ്ടതും മൊത്തം വിലയുടെ 1 % നിരതദ്രവ്യം കെട്ടിവയ്ക്കേണ്ടതുമാണ്.

എല്ലാ ദർഘാസുകൾക്കും ബാധകമായ നിയമങ്ങൾ ഇതിനും ബാധകമാണ്.

കൂടുതൽ വിവരങ്ങൾ ബന്ധപ്പെട്ട ആശുപത്രി അധികാരികളിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭിക്കുന്നതാണ്. ഏതെങ്കിലും ഒരു ടെണ്ടർ നിരസിക്കുന്നതിനോ സ്വീകരിക്കുന്നതിനോ ഉള്ള അധികാരം ആലപ്പുഴ ഗവ. റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി സൂപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

No. C1/4945/2017/MCHA. 21st June 2017.

Sealed tenders in the prescribed format are invited for the purchase of Disposable Apron (Large size XL)—30000 Nos. for Govt. T.D. Medical College Hospital, Alappuzha. Estimated cost is about ` 3,90,000 (Rupees three lakh and ninety thousand only).

Tender No. C1/4945/2017 Govt. T.D.MCHA, dated 21-6-2017 and due date should be superscribed on the envelope of each tender. Tender should be addressed to the Superintendent, Govt. T. D. Medical College Hospital, Alappuzha. Last date of receipt of tender is on 26-7-2017 at 2 p. m. Late tender will not be accepted at any cost. The tender will be opened on 26-7-2017 at 3 p. m. in the presence of tenderers or their authorized representatives who may be present at the time. Intending tenderers may obtain the tender form from the Office of the Superintendent, Govt. T. D. Medical College Hospital, Alappuzha on or before 25-7-2017 at 3 pm.

Price of tender form :

Original— ` 800 + 5% VAT.

Duplicate— ` 400 + 5% VAT.

The tender should be accompanied by an agreement in Kerala Stamp Paper worth ` 200 and E. M. D. of 1% of the cost.

The rules applicable to all tenders will be applicable to this tender also. The tender not satisfying the conditions are liable to be rejected without further notice.

Any further information about the specification can be obtained from this office during office hours.

Govt. T. D. Medical College Hospital, Vandanam, Alappuzha. (Sd.) Superintendent.

ദർഘാസ് പരസ്യം

No. S2-1464/2017/IMCH.

15th May 2017.

(1)

നമ്പർ എസ്2-1464/2017/ഐ. എം. സി. എച്ച്. 2017 മേയ് 15.

കോഴിക്കോട് മെഡിക്കൽ കോളേജ് മാതൃശിശു സംരക്ഷണ കേന്ദ്രത്തിലേക്ക് ആവശ്യമായ ലാപ്രോസ്കോപ്പി എക്യൂപ്മെന്റ്സ് വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും സുപ്രണ്ട്, മാതൃശിശുസംരക്ഷണ കേന്ദ്രം, കോഴിക്കോട്-8, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ 20-7-2017-ാം തീയതി രാവിലെ 11 മണിക്ക് തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ. എം. സി. എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി.യായി അയയ്ക്കുന്നതല്ല.

അടങ്കൽ തുക— ` 2,90,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ— ` 945.

ഡ്യൂപ്ലിക്കേറ്റ്— ` 473.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—18-7-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—19-7-2017, 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—20-7-2017, 11 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—30-6-2018.

ദർഘാസ് നമ്പർ	പ്രോഡക്ടിന്റെ പേര്	അളവ്
എസ്2/1464/2017/IMCH	1 ബി-പോളാർ കൊയറഗുലേഷൻ ഫോർസെപ്സ് ഇൻസേർട്ട്, വിഡ്ത്ത് ഓഫ് ജോസ് 3 mm, വർക്കിംഗ് ലെങ്ത് 33 സെ. മീ.	02
	2 ഹൈസ്റ്ററോസ്കോപ്പി റെസ്റ്റോസ്കോപ്പ് ലൂപ്സ്	1 സെറ്റ്
	3 ലൈറ്റ് സോഴ്സ് കേബിൾ ലോങ്	1
	4 സക്ഷൻ ഇറിഗേഷൻ ട്യൂബിംഗ് സെറ്റ്	2
	5 സിസേർസ് ഇൻസേർട്ട്	2

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവെയ്ക്കുന്നതിനോ നിർത്തിവെയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

Sealed tenders are invited for supply of Laproscopy Equipment in IMCH, Medical College, Calicut-8. List of item can be had from the office of undersigned during office hours on any working days. Envelope containing tender should be superscribed with tender number or indicated in the statement below and should be addressed to the Superintendent, IMCH, Medical College, Calicut-8, Kerala. Tender must be submitted in sealed cover. Tender will be opened on 20-7-2017, 11 a.m. in the presence of such of the tenderers or their authorized persons who may be present at that time. Late tenders will not be accepted.

Intending tenderers may on application to the Superintendent, IMCH, Medical College, Calicut-8, Kerala will obtain the requisite tender form in which the tenders should be submitted.

Application for tender forms should be accompanied by the cash remittance as noted below for a set of tender forms in which will not be refunded any circumstances.

The tenderers should undertake the responsibility for the intimate service even if any change in the dealership of the product supply.

The tender forms are not transferable. Cheque, postage stamp, draft etc. will not be accepted towards the cost of tender forms. Tender forms will not be sent by VPP. Tender should be accompanied by EMD amounting to 1% (Rounded to next one Rupee) of the total cost of article tendered for. The tenders not accompanied by sufficient EMD will not be entertained.

Tender No.—S2/1464/2017/IMCH.

Approximate Cost— ` 2,90,000.

Cost of tender form (including Tax) :

Original— ` 945.

Duplicate— ` 473.

If sent by post, postage charge— ` 50.

Closing date and time of sale of tender forms—18-7-2017, 3 p. m.

Last date and time of receipt of tender—19-7-2017, 5 p. m.

Date and time of opening of tender—20-7-2017, 11 a. m.

Date up to which rates are to be firm—30-6-2018.

Details of Items

Sl. No.	Item	Qty.
1	Bi-Polar Coagulation forceps insert, width of jaws 3 mm. Working length 33 cm—2 Nos.	02
2	Hysteroscopy resectoscope loops	1 set
3	Light source cable—long	1
4	Suction irrigation tubings set	2
5	Scissors insert	2

Further details can be had from the office of the undersigned duly office hours on any working days.

(2)

നമ്പർ എസ്1/1137/17/ഐ.എം.സി.എച്ച്. 2017 മേയ് 17.

കോഴിക്കോട് മെഡിക്കൽ കോളേജ് മാതൃശിശു സംരക്ഷണ കേന്ദ്രത്തിലേക്ക് ആവശ്യമായ 1500 ലിറ്റർ ലിക്വിഡ് നൈട്രജൻ വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും സുപ്രണ്ട്, മാതൃശിശുസംരക്ഷണ കേന്ദ്രം, കോഴിക്കോട്-8, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ 26-7-2017-ാം തീയതി രാവിലെ 11 മണിക്ക് തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ.എം.സി.എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—എസ്1/1137/2017/ഐ.എം.സി.എച്ച്.

അടങ്കൽ തുക—` 2,40,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം) :

ഒറിജിനൽ—` 840

ഡ്യൂപ്ലിക്കേറ്റ്—` 420

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—24-7-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—25-7-2017, 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—26-7-2017, 11 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-7-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

No. S1-1137/17/IMCH. 17th May 2017.

Sealed tenders are invited for supply of Liquid Nitrogen—1500 Litre in IMCH, Medical College, Calicut-8. List of item can be had from the office of undersigned during office hours on any working days. Envelop containing tenders should be superscribed with tender number and should be addressed to the Superintendent, IMCH, Medical College, Calicut-8, Kerala. Tender must be submitted in sealed cover. Tender will be opened in the presence of such of the tenderers or their authorized persons who may be present at that time. Late tenders will not be accepted.

Intending tenderers may on application to the Superintendent, IMCH, Medical College, Calicut, Kerala will obtain the requisite tender form in which the tenders should be submitted.

Application for tender forms should be accompanied by the cash remittance as noted below for a set of tender forms in which will not be refunded under any circumstances.

The tenders should under take the responsibility for the intimate service even if any change in the dealership of the product supply.

The tender forms are not transferable. Cheques Postage Stamp, Draft etc. will not be accepted towards the cost of tender forms. Tender forms will not be sent by VPP. Tender should be accompanied by EMD amounting to 1% (Rounded to next 1 Rupee) of the total cost of articles tendered for. The tenders not accompanied by sufficient EMD will not be entertained.

Tender No.—S1/1137/2017/IMCH.

Approximate Cost—` 2,40,000.

Cost of tender forms (including Tax):

Original—` 840.

Duplicate—` 420.

If sent by post, postage charge—` 50.

Closing date and time for sale of tender form—24-7-2017, 3 p. m.

Last date and time of receipt of tender—25-7-2017, 5 p. m.

Date and time of opening of tender—26-7-2017, 11 a. m.

Date upto which rates are to be firm—31-7-2018.

Further details can be had from the office of the undersigned duly office hours on any working days.

(3)

നമ്പർ എസ്2-671/2017/ഐ. എം. സി. എച്ച്. 2017 ജൂൺ 7.

കോഴിക്കോട് ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ് മാതൃ ശിശുസംരക്ഷണ കേന്ദ്രത്തിലേക്ക് ആവശ്യമായ മെക്കാനിക്കൽ പ്ലാറ്റ് ഫോം സ്കെയിൽ വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും സുപ്രണ്ട്, മാതൃശിശു സംരക്ഷണ കേന്ദ്രം, കോഴിക്കോട്-8, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ 26-7-2017-ാം തീയതി രാവിലെ 11 മണിക്ക് തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ.എം.സി.എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി.യായി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—എസ്2/671/2017/ഐ.എം.സി.എച്ച്.

പ്രോഡക്ടിന്റെ പേര്—മെക്കാനിക്കൽ പ്ലാറ്റ് ഫോറം സ്കെയിൽ (ക്വട്ടസിറ്റി—1000 Kg., വലിയ പ്ലാറ്റ് ഫോറം, കാസ്റ്റ് ഐയേൺ ഫ്രെയിം, കൃത്യമായ അളവ്, ലൈഫ് ലോങ് വാറന്റി.)

- യൂണിറ്റ്—1
- അളവ്—1
- അടങ്കൽ തുക— ` 1,10,000.
- നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

- ഒറിജിനൽ— ` 420.
- ഡ്യൂപ്ലിക്കേറ്റ്— ` 210.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—24-7-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന തീയതിയും സമയവും— 25-7-2017, 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—26-7-2017, 11 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി— 30-6-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവെയ്ക്കുന്നതിനോ നിർത്തിവെയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

No. S2-671/2017/IMCH. 7th June 2017.

Sealed tenders are invited for the supply of Mechanical Platform Scale—1 No. in IMCH, Govt. Medical College, Calicut-8. List of item can be had from the office of undersigned during office hours on any working days. Envelope containing tenders should be superscribed with tender number or indicated in the statement below and should be addressed to the Superintendent, IMCH, Govt Medical College, Calicut-8, Kerala. Tender must be submitted in sealed cover. Tender will be opened on 26-7-2017, 11 a. m. in the presence of such of the tenderers or their authorized persons who may be present at that time. Late tenders will not be accepted.

Gaz. No. 29/2017/DTP (Stores Purchase).

Intending tenderers may on application to the Superintendent, IMCH, Medical College, Calicut-8, Kerala will obtain the requisite tender form in which the tenders should be submitted.

Application for tender forms should be accompanied by the cash remittance as noted below for a set of tender forms in which will not be refunded any circumstances.

The tenderers should undertake the responsibility for the intimate service even if any change in the dealership of the product supply.

The tender forms are not transferable. Cheques, postage stamp, draft etc. will not be accepted towards the cost of tender forms. Tender forms will not be sent by VPP. Tender should be accompanied by EMD amounting to 1% (Rounded to next one Rupee) of the total cost of article tendered for. The tenders not accompanied by sufficient EMD will not be entertained.

Tender No.—S2/671/17/IMCH.

Approximate Cost— ` 1,10,000.

Cost of tender form (including Tax) :

- Original— ` 420.
- Duplicate— ` 210.

If sent by post, postage charge— ` 50.

Closing date and time of sale of tender forms— 24-7-2017, 3 p. m.

Last date and time of receipt of tender— 25-7-2017, 5 p. m.

Opening date and time of tender—26-7-2017, 11 a. m.

Date up to which rates are to be firm—30-6-2018.

Specification

Capacity up to 1000 Kg. (1 Ton) with large platform, Caste iron frame. Accurate measurement, life long warranty

Further details can be had from the office of the undersigned duly office hours on any working days.

Institute of Maternal & Child Health, Government Medical College, Kozhikode.

(Sd.) Superintendent.

Police Department**e-TENDER NOTICES****[e-Government Procurement (e-GP)]**

(1)

No. H8/72043/2017/ PHQ.

16th June 2017.

The State Police Chief, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the supply of High Band Handheld sets with accessories. The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.

General

1. The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service to be produced.
2. One bidder can not represent two suppliers/OEMs or quotes on their behalf in a particular tender.
3. The OEM/Bidder should have a well equipped service centre functioning in India (preferable in Kerala) to cater to immediately after sales requirement; copy of Service Centre details must be enclosed along with tender document. (Preferably bidder should have a Service Centre in Kerala/South India).
4. A reputed vendor can participate in the tender provided the vending outfit is functioning in the market for atleast 10 years.
5. The Bidder should have valid CST/VAT Registration. Copy of CST/VAT Registration Certificate should be enclosed along with the tender.
6. The bidder should have valid PAN/Taxation Index Number. Copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.
7. The Bidder must fulfil the following minimum qualification criteria to prove the techno commercial competence and submit the documents in support thereof:
 - (a) Valid Authorization letter from the OEM to attend this particular tender.
 - (b) Certificate of Registration/Incorporation Certificate of the Bidder.

- (c) Last 3 year's financial status of the Bidder's P&L and Balance Sheet/Audit Report of last 3 years.
- (d) The bidder (authorized dealer/distributor) should have the dealership/distributionship for atleast 3 (three) continuous consecutive years with the OEM.
- (e) The Bidder has to submit a Warrantee Certificate along with invoices.
- (f) In case of a propriety item, a certificate by the OEM to be attached.

8. Tender No.—KPET/79/PHQ/2017, dated 16-6-2017.

Item—High Band Handheld sets with accessories—400 Nos.

Estimated Amount—` 90 lakhs (MoPF Scheme).

Tender Fees—` 13,500 + 5% VAT = ` 14,175.

Earnest Money Deposit—` 90,000.

Specifications—Attached in tender document.

Date and time of publication of e-tender—16-6-2017, 6 p. m.

Date and time of submission of e-tender—16-6-2017, 6 p. m. to 17-7-2017, 12 p. m.

Last date and time for online submission of e-tender—17-7-2017, 12 p. m.

Date and time of opening of e-tender—20-7-2017, 3 p. m.

Place of opening—Police Headquarters, Thiruvananthapuram.

Date time and place of Technical Evaluation—24-7-2017, 10.30 a. m., Police Headquarters, Thiruvananthapuram.

Bid Validity (Total Number of Days up to which the rates are to be firm)—180 days.

Warranty & AMC—Three years warranty. Charges for AMC/ATS for a period of three years after warranty period should be quoted in the financial bid.

Address of Tender Inviting Authority—State Police Chief, Kerala, Vazhuthacaud, Thiruvananthapuram-695 010.

Ph : 0471-2722566.

Fax : 0471-2722566.

e-mail: aig2phq.pol@kerala@gov.in

Website: www.keralapolice.gov.in

9. *Mode of submission of bids:*—Online. All Bid documents shall be submitted only in online procedure through the e-GP website www.etenders.kerala.gov.in in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.

10. *Cover details:*—No. of covers-2. (i) Technical bid. (ii) Financial bid. The AMC/ATS after warranty period also to be quoted in the Financial bid. In the case of Foreign Equipments, the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.
11. *Downloading of e-tender documents:*—The tender document can be downloaded from the e-GP website www.etenders.kerala.gov.in from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.
12. *Submission of e-Tender documents:*—The digitally signed tender document and other specified documents shall be submitted online through the e-GP website www.etenders.kerala.gov.in well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.
13. *Payment of Tender Fees:*—A non-refundable tender fee shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.
14. *Payment of Earnest Money Deposit (EMD):*—The EMD shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of remittance shall be accepted.
15. *Exemption from payment of EMD:*—Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi.
- Tenders of bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.
16. *Withdrawal and re-submission of e-Tender:*—The Bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-Tender after which withdrawal/re-submission will not be allowed.
17. *Opening of e-Tenders:*—The bids shall be opened online through the e-GP website www.etenders.kerala.gov.in at the Police Headquarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of the Bidders/authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason, the tender opening process will be done on the next working day at the same time and place specified. Any change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The Technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the Technically qualified tenderers only will be considered for opening. The date of opening of financial bids will be intimated to the concerned technically qualified tenderers, over phone/fax/e-mail. This will be within 7 to 10 days of evaluation of technical bid.
18. *Technical Evaluation:*—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in the Conference Hall of the Police Headquarters, Tvpm. on 24-7-2017 at 10.30 a. m. (or any other venue which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/ scale models/videos/ slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.
- (i) Superintendent of Police, Telecommunication—Chairman (Ph. No. 0471-2446347)
 - (ii) Deputy Superintendent of Police (C&T), Telecommunication—Member (Ph. No. 0471-2445828 & 9497990308)
 - (iii) Deputy Superintendent of Police (C&W), Telecommunication—Member (Ph. No. 0471-2445828 & 9497990309)
 - (iv) Deputy Superintendent of Police, SCRB—Member (Ph. No. 0471-2556179)
 - (v) Inspector of Police, HF Control, Telecommunication—Member (Ph. No. 0471-2448707)
 - (vi) Inspector of Police, Telecommunication, Tvpm. City—Member (Ph. No. 9497987443)

(The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Police Headquarters will be Senior Superintendent, H& Mod. Section, Phone No. 0471-2722768-1265).

19. All Bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.

20. *Note to Bidders:*

(i) Bidders have to procure legally valid Digital Certificate (Class III) as per Information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details, please visit the e-GP website www.etenders.kerala.gov.in.

(ii) Bidders are advised to note the tender-ID and tender No. & date for future reference.

(iii) All uploaded documents should contain the signature and the office seal of the bidder/authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signing shall entitle rejection of the tender.

(iv) In the case of Foreign Equipments, the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring the above item. In case advance payment has to be made, a clear case has to be made out by the tenderer. However this will be only on extraordinary circumstances.

(v) For obtaining Digital Signature Certificate and help on e-tendering process, contact Kerala State IT Mission, e-Government Procurement PMU & Helpdesk, Basement Floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram, Phone 0471-2577088, 2577188, Toll free No. 18002337315, e-mail: etendershelp@kerala.gov.in, website www.etenders.kerala.gov.in on all Government working days from 9.30 a. m. to 5.30 p. m.

(vi) The State Police Chief is empowered to reject any tender without assigning any reason.

(vii) For any clarifications regarding the terms and conditions in this tender notice or the tender document, please contact Additional Asst. Inspector General of Police, or Senior Superintendent H Branch, Police Headquarters, Vazhuthacaud, Thiruvananthapuram-10 on all Government working days from 10.30 a. m. to 5 p. m. Phone 0471-2721547, Fax: 0471-2726945.

Note:—Bidders are advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them to avoid outright rejection of their tender.

For any litigation relating to this order, the jurisdiction will be Thiruvananthapuram City.

(2)

No. H8/76450/2017/PHQ.

16th June 2017.

The State Police Chief, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the supply of VHF Low Band Mobile sets with accessories. The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.

General

1. The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service, to be produced.
2. One bidder can not represent two suppliers/OEMs or quotes on their behalf in a particular tender.
3. The OEM/Bidder should have a well equipped service centre functioning in India (preferable in Kerala) to cater to immediately after sales requirement; copy of Service Centre details must be enclosed along with tender document. (Preferably bidder should have a Service Centre in Kerala/South India).
4. A reputed vendor can participate in the tender provided the vending outfit is functioning in the market for atleast 10 years.
5. The Bidder should have valid CST/VAT Registration. Copy of CST/VAT Registration Certificate should be enclosed along with the tender.
6. The bidder should have valid PAN/Taxation Index Number. Copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.
7. The Bidder must fulfil the following minimum qualification criteria to prove the techno commercial competence and submit the documents in support thereof:

- (a) Valid Authorization letter from the OEM to attend this particular tender.
- (b) Certificate of Registration/Incorporation Certificate of the Bidder.
- (c) Last 3 year's financial status of the Bidder's/ P&L and Balance Sheet/Audit Report of last 3 years.
- (d) The bidder (authorized dealer/distributor) should have the dealership/distributionship for atleast 3 (three) continuous consecutive years with the OEM.
- (e) The Bidder has to submit a Warrantee Certificate along with invoices.
- (f) In case of a propriety item, a certificate by the OEM to be attached.

8. Tender No.—KPET/80/PHQ/2017, dated 16-6-2017.

Item—Supply of VHF Low Band Mobile sets with accessories—300 Nos.

Estimated Amount—` 60 lakhs (MoPF Scheme).

Tender Fees—` 9,000 + 5% VAT = ` 9,450.

Earnest Money Deposit—` 60,000.

Specifications—Attached in tender document.

Date and time of publication of e-tender—16-6-2017, 6 p. m.

Date and time of submission of e-tender—16-6-2017, 6 p. m. to 17-7-2017, 12 p. m.

Last date and time for online submission of e-tender—17-7-2017, 12 p. m.

Date and time of opening of e-tender—20-7-2017, 3 p. m.

Place of opening—Police Headquarters, Thiruvananthapuram.

Date, time and place of Technical Evaluation—24-7-2017, 10.30 a.m., Police Headquarters, Thiruvananthapuram.

Bid Validity (Total Number of Days up to which the rates are to be firm)—180 days.

Warranty & AMC—Three years warranty. Charges for AMC/ATS for a period of three years after warranty period should be quoted in the financial bid.

Address of Tender Inviting Authority—State Police Chief, Kerala, Vazhuthacaud, Thiruvananthapuram-695 010.

Ph : 0471-2722566.

Fax : 0471-2722566.

e-mail: aig2phq.pol@kerala@gov.in

Website: www.keralapolice.gov.in

9. *Mode of submission of bids:*—Online. All Bid documents shall be submitted only in online procedure through the e-GP website www.etenders.kerala.gov.in in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.

10. *Cover details:*—No. of covers-2. (i) Technical bid (ii) Financial bid. The AMC/ATS after warranty period also to be quoted in the Financial bid. In the case of Foreign Equipments, the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.

11. *Downloading of e-tender documents:*—The tender document can be downloaded from the e-GP website www.etenders.kerala.gov.in from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.

12. *Submission of e-Tender documents:*—The digitally signed tender document and other specified documents shall be submitted online through the e-GP website www.etenders.kerala.gov.in well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.

13. *Payment of Tender Fees:*—A non-refundable tender fee shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.

14. *Payment of Earnest Money Deposit (EMD):*—The EMD shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of remittance shall be accepted.

15. *Exemption from payment of EMD:*—Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi.

Tenders of bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.

16. *Withdrawal and re-submission of e-Tender*:—The Bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-Tender after which withdrawal/re-submission will not be allowed.
17. *Opening of e-Tenders*:—The bids shall be opened online through the e-GP website www.etenders.kerala.gov.in at the Police Head quarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of the Bidders/authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason, the tender opening process will be done on the next working day at the same time and place specified. Any change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The Technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the Technically qualified tenderers only will be considered for opening. The date of opening of financial bids will be intimated to the concerned technically qualified tenderers, over phone/fax/e-mail. This will be with in 7 to 10 days of evaluation of technical bid.
18. *Technical Evaluation*:—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in the Conference Hall of the Police Headquarters, Tvp. on 24-7-2017 at 10.30 a. m. (or any other venue which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/ scale models/videos/ slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.
- (i) Superintendent of Police, Telecommunication—Chairman (Ph. No. 0471-2446347)
- (ii) Deputy Superintendent of Police (C&T), Telecommunication—Member (Ph. No. 0471-2445828 & 9497990308)
- (iii) Deputy Superintendent of Police (C&W), Telecommunication—Member (Ph. No. 0471-2445828 & 9497990309)
- (iv) Deputy Superintendent of Police, SCRB—Member (Ph. No. 0471-2556179)
- (v) Inspector of Police, HF Control, Telecommunication—Member (Ph. No. 0471-2448707)
- (v) Inspector of Police, Telecommunication, Tvp. City—Member (Phone No. 9497987443)
- (The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Police Headquarters will be Senior Superintendent, H & Mod. Section, Phone No. 0471-2722768-1265).
19. All Bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.
20. *Note to Bidders*:
- (i) Bidders have to procure legally valid Digital Certificate (Class III) as per Information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details, please visit the e-GP website www.etenders.kerala.gov.in.
- (ii) Bidders are advised to note the tender ID and tender No. & date for future reference.
- (iii) All uploaded documents should contain the signature and the office seal of the bidder/authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signing shall entitle rejection of the tender.
- (iv) In the case of Foreign Equipments, the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring the above item. In case advance payment has to be made, a clear case has to be made out by the tenderee. However this will be only on extraordinary circumstances.
- (v) For obtaining Digital Signature Certificate and help on e-tendering process, contact Kerala State IT Mission, e-Government Procurement PMU & Helpdesk, Basement Floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram, Phon-0471-2577088, 2577188, Toll free No. 18002337315, e-mail:etendershelp@kerala.gov.in, website www.etenders.kerala.gov.in on all Government working days from 9.30 a. m. to 5.30 p. m.

- (vi) The State Police Chief is empowered to reject any tender without assigning any reason.
- (vii) For any clarifications regarding the terms and conditions in this tender notice or the tender document, please contact Additional Asst. Inspector General of Police, or Senior Superintendent H Branch, Police Headquarters, Vazhuthacaud, Thiruvananthapuram-10 on all Government working days from 10.30 a. m. to 5 p. m. Phone : 0471-2721547 Fax: 0471-2726945.

Note:—Bidders are advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them to avoid outright rejection of their tender.

For any litigation relating to this order, the jurisdiction will be Thiruvananthapuram City.

(3)

No. H8/25454/2017/PHQ.

16th June 2017.

The State Police Chief, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the supply and Installation of Aerial Tower for Jacks. The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.

General

1. The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service, to be produced.
2. One bidder can not represent two suppliers/OEMs or quotes on their behalf in a particular tender.
3. The OEM/Bidder should have a well equipped service centre functioning in India (preferable in Kerala) to cater to immediately after sales requirement, copy of Service Centre details must be enclosed along with tender document. (Preferably bidder should have a Service Centre in Kerala/ South India).
4. A reputed vendor can participate in the tender provided the vending outfit is functioning in the market for atleast 10 years.
5. The Bidder should have valid CST/VAT Registration. Copy of CST/VAT Registration Certificate should be enclosed along with the tender.

6. The bidder should have valid PAN/Taxation Index Number. Copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.
7. The Bidder must fulfil the following minimum qualification criteria to prove the techno commercial competence and submit the documents in support thereof:
 - (a) Valid Authorization letter from the OEM to attend this particular tender.
 - (b) Certificate of Registration/Incorporation Certificate of the Bidder.
 - (c) Last 3 year's financial status of the Bidder's/ P&L and Balance Sheet/Audit Report of last 3 years.
 - (d) The bidder (authorized dealer/distributor) should have the dealership/distributionship for atleast 3 (three) continuous consecutive years with the OEM.
 - (e) The Bidder has to submit a Warrantee Certificate along with invoices.
 - (f) In case of a propriety item, a certificate by the OEM to be attached.

8. Tender No.—KPET/81/PHQ/2017, dated 16-6-2017.

Item—Supply and Installation of Aerial Tower for Jacks—5 Nos.

Estimated Amount—` 25 lakhs (MoPF Scheme).

Tender Fees—` 3,800 + 5% VAT = ` 4,000.

Earnest Money Deposit—` 25,000.

Specifications—Attached in tender document.

Date and time of publication of e-tender—17-6-2017, 4 p. m.

Date and time of submission of e-tender—17-6-2017, 4 p. m. to 17-7-2017, 12 p. m.

Last date and time for online submission of e-tender—17-7-2017, 12 p.m.

Date and time of opening of e-tender—20-7-2017, 3 p. m.

Place of opening—Police Headquarters, Thiruvananthapuram.

Date, time and place of Technical Evaluation—24-7-2017, 10.30 a. m., Police Headquarters, Thiruvananthapuram.

Bid Validity (Total Number of Days upto which the rates are to be firm)—180 days.

Warranty & AMC—Three years warranty. Charges for AMC/ATS for a period of three years after warranty period should be quoted in the financial bid.

Address of Tender Inviting Authority—State Police Chief, Kerala, Vazhuthacaud, Thiruvananthapuram-695 010.

Ph : 0471-2722566.

Fax : 0471-2722566.

e-mail: aig2phq.pol@kerala@gov.in

Website: www.keralapolice.gov.in

9. *Mode of submission of bids*:—Online. All Bid documents shall be submitted only in online procedure through the e-GP website www.etenders.kerala.gov.in in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.
 10. *Cover details*:—No. of covers-2. (i) Technical bid (ii) Financial bid. The AMC/ATS after warranty period also to be quoted in the Financial bid. In the case of Foreign Equipments, the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.
 11. *Downloading of e-tender documents*:—The tender document can be downloaded from the e-GP website www.etenders.kerala.gov.in from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.
 12. *Submission of e-Tender documents*:—The digitally signed tender document and other specified documents shall be submitted online through the e-GP website www.etenders.kerala.gov.in well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.
 13. *Payment of Tender Fees*:—A non-refundable tender fee shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.
 14. *Payment of Earnest Money Deposit (EMD)*:—The EMD shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of remittance shall be accepted.
 15. *Exemption from payment of EMD*:—Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi.
- Tenders of bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.
16. *Withdrawal and re-submission of e-Tender*:—The Bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-Tender after which withdrawal/re-submission will not be allowed.
 17. *Opening of e-Tenders*:—The bids shall be opened online through the e-GP website www.etenders.kerala.gov.in at the Police Head quarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of the Bidders/authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason, the tender opening process will be done on the next working day at the same time and place specified. Any change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The Technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the Technically qualified tenderers only will be considered for opening. The date of opening of financial bids will be intimated to the concerned technically qualified tenderers, over phone/fax/e-mail. This will be within 7 to 10 days of evaluation of technical bid.
 18. *Technical Evaluation*:—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in the Conference Hall of the Police Headquarters, Tvpm. on 24-7-2017 at 10.30 a. m. (or any other venue which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/ scale models/videos/slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.
 - (i) Superintendent of Police, Telecommunication—Chairman (Ph. No. 0471-2446347)
 - (ii) Deputy Superintendent of Police (C&T), Telecommunication—Member (Ph. No. 0471-2445828 & 9497990308)
 - (iii) Deputy Superintendent of Police (C&W), Telecommunication—Member (Ph. No. 0471-2445828 & 9497990309)

- (iv) Deputy Superintendent of Police, SCRB—Member (Ph. No. 0471-2556179)
- (v) Inspector of Police, HF Control, Telecommunication—Member (Ph. No. 0471-2448707)
- (vi) Inspector of Police, Telecommunication, Tvpm. City—Member (Ph. No. 9497987443)

(The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Police Headquarters will be Senior Superintendent, H & Mod. Section, Phone No. 0471-2722768-1265).

19. All Bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.

20. *Note to Bidders:*

- (i) Bidders have to procure legally valid Digital Certificate (Class III) as per Information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details, please visit the e-GP website www.etenders.kerala.gov.in.
- (ii) Bidders are advised to note the tender-ID and tender No. & date for future reference.
- (iii) All uploaded documents should contain the signature and the office seal of the bidder/authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signing shall entitle rejection of the tender.
- (iv) In the case of Foreign Equipments, the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring the above item. In case advance payment has to be made, a clear case has to be made out by the tenderer. However this will be only on extraordinary circumstances.
- (v) For obtaining Digital Signature Certificate and help on e-tendering process, contact Kerala State IT Mission, e-Government Procurement PMU & Helpdesk, Basement Floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram, Phone 0471-2577088, 2577188, Toll free No. 18002337315, e-mail: etendershelp@kerala.gov.in, website www.etenders.kerala.gov.in on all Government working days from 9.30 a. m. to 5.30 p. m.

- (vi) The State Police Chief is empowered to reject any tender without assigning any reason.
- (vii) For any clarifications regarding the terms and conditions in this tender notice or the tender document, please contact Additional Asst. Inspector General of Police, or Senior Superintendent H Branch, Police Headquarters, Vazhuthacaud, Thiruvananthapuram-10 on all Government working days from 10.30 a. m. to 5 p. m. Phone 0471-2721547 Fax: 0471-2726945.

Note:—Bidders are advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them to avoid outright rejection of their tender.

For any litigation relating to this order, the jurisdiction will be Thiruvananthapuram City.

(4)

No. H8/25344/2017/PHQ.

16th June 2017.

The State Police Chief, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the supply and Installation of Solar Panel Jacks. The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.

General

1. The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service to be produced.
2. One bidder cannot represent two suppliers/OEMs or quotes on their behalf in a particular tender.
3. The OEM/Bidder should have a well equipped service centre functioning in India (preferable in Kerala) to cater to immediately after sales requirement; copy of Service Centre details must be enclosed along with tender document. (Preferably bidder should have a Service Centre in Kerala/South India).
4. A reputed vendor can participate in the tender provided the vending outfit is functioning in the market for atleast 10 years.
5. The Bidder should have valid CST/VAT Registration. Copy of CST/VAT Registration Certificate should be enclosed along with the tender.
6. The bidder should have valid PAN/Taxation Index Number. Copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.
7. The Bidder must fulfil the following minimum qualification criteria to prove the techno commercial competence and submit the documents in support thereof:

- (a) Valid Authorization letter from the OEM to attend this particular tender.
- (b) Certificate of Registration/Incorporation Certificate of the Bidder.
- (c) Last 3 year's financial status of the Bidder's/ P&L and Balance Sheet/Audit Report of last 3 years.
- (d) The bidder (authorized dealer/distributor) should have the dealership/distributionship for atleast 3 (three) continuous consecutive years with the OEM.
- (e) The Bidder has to submit a Warrantee Certificate along with invoices.
- (f) In case of a propriety item, a certificate by the OEM to be attached.
8. Tender No.—KPET/82/PHQ/2017, dated 16-6-2017.
Item—Supply and Installation of Solar Panel Jacks—7 Nos.
Estimated Amount—` 21 lakhs (MoPF Scheme).
Tender Fees—` 3,200 + 5% VAT = ` 3,360.
Earnest Money Deposit—` 21,000.
Specifications—Attached in tender document.
Date and time of publication of e-tender—17-6-2017, 6 p. m.
Date and time of submission of e-tender—17-6-2017, 6 p. m. to 17-7-2017, 12 p. m.
Last date and time for online submission of e-tender—17-7-2017, 12 p. m.
Date and time of opening of e-tender—20-7-2017, 3 p. m.
Place of opening—Police Headquarters, Thiruvananthapuram.
Date, time and place of Technical Evaluation—24-7-2017, 10.30 a. m., Police Headquarters, Thiruvananthapuram.
Bid Validity (Total Number of Days up to which the rates are to be firm)—180 days.
Warranty & AMC—Three years warranty. Charges for AMC/ATS for a period of three years after warranty period should be quoted in the financial bid.
Address of Tender Inviting Authority—State Police Chief, Kerala, Vazhuthacaud, Thiruvananthapuram-695 010.
Ph : 0471-2722566.
Fax : 0471-2722566.
e-mail: aig2phq.pol@kerala@gov.in
Website: www.keralapolice.gov.in
9. *Mode of submission of bids:*—Online. All Bid documents shall be submitted only in online procedure through the e-GP website www.etenders.kerala.gov.in in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.
10. *Cover details:*—No. of covers-2. (i) Technical bid (ii) Financial bid. The AMC/ATS after warranty period also to be quoted in the Financial bid. In the case of Foreign Equipments, the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.
11. *Downloading of e-tender documents:*—The tender document can be downloaded from the e-GP website www.etenders.kerala.gov.in from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.
12. *Submission of e-Tender documents:*—The digitally signed tender document and other specified documents shall be submitted online through the e-GP website www.etenders.kerala.gov.in well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.
13. *Payment of Tender Fees:*—A non-refundable tender fee shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.
14. *Payment of Earnest Money Deposit (EMD):*—The EMD shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of remittance shall be accepted.
15. *Exemption from payment of EMD:*—Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi.
- Tenders of bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.

16. *Withdrawal and re-submission of e-Tender.*—The Bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-Tender after which withdrawal/re-submission will not be allowed.
17. *Opening of e-Tenders.*—The bids shall be opened online through the e-GP website www.etenders.kerala.gov.in at the Police Headquarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of the Bidders/authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason, the tender opening process will be done on the next working day at the same time and place specified. Any change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The Technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the Technically qualified tenderers only will be considered for opening. The date of opening of financial bids will be intimated to the concerned technically qualified tenderers, over phone/fax/e-mail. This will be within 7 to 10 days of evaluation of technical bid.
18. *Technical Evaluation.*—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in the Conference Hall of the Police Headquarters, Tvpm. on 24-7-2017 at 10.30 a. m. (or any other venue which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/scale models/videos/slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.
- (i) Superintendent of Police, Telecommunication—Chairman (Ph. No. 0471-2446347)
 - (ii) Deputy Superintendent of Police (C&T), Telecommunication—Member
(Ph. No. 0471-2445828 & 9497990308)
 - (iii) Deputy Superintendent of Police (C&W), Telecommunication—Member
(Ph. No. 0471-2445828 & 9497990309)
 - (iv) Deputy Superintendent of Police, SCRB—Member (Ph. No. 0471-2556179)
 - (v) Inspector of Police, HF Control, Telecommunication—Member (Ph. No. 0471-2448707)
 - (vi) Inspector of Police, Telecommunication, Tvpm. City—Member (Ph. No. 9497987443)
- (The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Police Headquarters will be Senior Superintendent, H & Mod. Section, Phone No. 0471-2722768-1265).
19. All Bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.
20. *Note to Bidders.*—
- (i) Bidders have to procure legally valid Digital Certificate (Class III) as per Information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details, please visit the e-GP website www.etenders.kerala.gov.in.
 - (ii) Bidders are advised to note the tender-ID and tender No. & date for future reference.
 - (iii) All uploaded documents should contain the signature and the office seal of the bidder/authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signing shall entitle rejection of the tender.
 - (iv) In the case of Foreign Equipments, the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring the above item. In case advance payment has to be made, a clear case has to be made out by the tenderer. However this will be only on extraordinary circumstances.
 - (v) For obtaining Digital Signature Certificate and help on e-tendering process, contact Kerala State IT Mission, e-Government Procurement PMU & Helpdesk, Basement Floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram Phone 0471-2577088, 2577188, Toll free No. 18002337315, e-mail:etendershelp@kerala.gov.in, website www.etenders.kerala.gov.in on all Government working days from 9.30 a. m. to 5.30 p. m.

- (vi) The State Police Chief is empowered to reject any tender without assigning any reason.
- (vii) For any clarifications regarding the terms and conditions in this tender notice or the tender document, please contact Additional Asst. Inspector General of Police, or Senior Superintendent H Branch, Police Headquarters, Vazhuthacaud, Thiruvananthapuram-10 on all Government working days from 10.30 a. m. to 5 p. m. Phone 0471-2721547 Fax: 0471-2726945.

Note:—Bidders are advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them to avoid outright rejection of their tender.

For any litigation relating to this order, the jurisdiction will be Thiruvananthapuram City.

(5)

No. H8/25462/2017/PHQ.

19th June 2017.

The State Police Chief, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the supply of Radio Testing Equipment. The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.

General

1. The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service, to be produced.
2. One bidder can not represent two suppliers/OEMs or quotes on their behalf in a particular tender.
3. The OEM/Bidder should have a well equipped service centre functioning in India (preferable in Kerala) to cater to immediately after sales requirement; copy of Service Centre details must be enclosed along with tender document. (Preferably bidder should have a Service Centre in Kerala/South India).
4. A reputed vendor can participate in the tender provided the vending outfit is functioning in the market for atleast 10 years.
5. The Bidder should have valid CST/VAT Registration. Copy of CST/VAT Registration Certificate should be enclosed along with the tender.
6. The bidder should have valid PAN/Taxation Index Number. Copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.

7. The Bidder must fulfil the following minimum qualification criteria to prove the techno-commercial competence and submit the documents in support thereof:

- (a) Valid Authorization letter from the OEM to attend this particular tender.
- (b) Certificate of Registration/Incorporation Certificate of the Bidder.
- (c) Last 3 year's financial status of the Bidder's/ P&L and Balance Sheet/Audit Report of last 3 years.
- (d) The bidder (authorized dealer/distributor) should have the dealership/distributionship for atleast 3 (three) continuous consecutive years with the OEM.
- (e) The Bidder has to submit a Warrantee Certificate along with invoices.
- (f) In case of a propriety item, a certificate by the OEM to be attached.

8. Tender No.—KPET/83/PHQ/2017, dated 19-6-2017.

Item—Supply of Radio Testing Equipment—1 No.

Estimated Amount—` 25 lakhs (MoPF Scheme).

Tender Fees—` 3,800 + 5% VAT = ` 4,000.

Earnest Money Deposit—` 25,000.

Specifications—Attached in tender document.

Date and time of publication of e-tender—19-6-2017, 2 p. m.

Date and time of submission of e-tender—19-6-2017, 2 p. m. to 17-7-2017, 12 p.m.

Last date and time for online submission of e-tender—17-7-2017, 12 p.m.

Date and time of opening of e-tender—20-7-2017, 3 p. m.

Place of opening—Police Headquarters, Thiruvananthapuram.

Date and time and place of Technical Evaluation—24-7-2017, 10.30 a. m., Police Headquarters, Thiruvananthapuram.

Bid Validity (Total Number of Days up to which the rates are to be firm)—180 days.

Warranty & AMC—Three years warranty. Charges for AMC/ATS for a period of three years after warranty period should be quoted in the financial bid.

Address of Tender Inviting Authority—State Police Chief, Kerala, Vazhuthacaud, Thiruvananthapuram-695 010.

Ph : 0471-2722566.

Fax : 0471-2722566.

e-mail: aig2phq.pol@kerala@gov.in

Website: www.keralapolice.gov.in

9. *Mode of submission of bids.*—Online. All Bid documents shall be submitted only in online procedure through the e-GP website www.etenders.kerala.gov.in in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.
10. *Cover details.*—No. of covers-2. (i) Technical bid (ii) Financial bid. The AMC/ATS after warranty period also to be quoted in the Financial bid. In the case of Foreign Equipments, the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.
11. *Downloading of e-tender documents.*—The tender document can be downloaded from the e-GP website www.etenders.kerala.gov.in from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.
12. *Submission of e-Tender documents.*—The digitally signed tender document and other specified documents shall be submitted online through the e-GP website www.etenders.kerala.gov.in well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.
13. *Payment of Tender Fees.*—A non-refundable tender fee shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.
14. *Payment of Earnest Money Deposit (EMD).*—The EMD shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of remittance shall be accepted.
15. *Exemption from payment of EMD.*—Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi.
- Tenders of bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.
16. *Withdrawal and re-submission of e-Tender.*—The Bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-Tender after which withdrawal/re-submission will not be allowed.
17. *Opening of e-Tenders.*—The bids shall be opened online through the e-GP website www.etenders.kerala.gov.in at the Police Head quarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of the Bidders/authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason, the tender opening process will be done on the next working day at the same time and place specified. Any change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The Technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the Technically qualified tenderers only will be considered for opening. The date of opening of financial bids will be intimated to the concerned technically qualified tenderers, over phone/fax/e-mail. This will be within 7 to 10 days of evaluation of technical bid.
18. *Technical Evaluation.*—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in the Conference Hall of the Police Headquarters, Tvpm. on 24-7-2017 at 10.30 a. m. (or any other venue which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/ scale models/videos/ slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.
- (i) Superintendent of Police, Telecommunication—Chairman (Ph. No. 0471-2446347)
 - (ii) Deputy Superintendent of Police (C&T), Telecommunication—Member (Ph. No. 0471-2445828 & 9497990308)
 - (iii) Deputy Superintendent of Police (C&W), Telecommunication—Member (Ph. No. 0471-2445828 & 9497990309)
 - (iv) Deputy Superintendent of Police, SCRB—Member (Ph. No. 0471-2556179)
 - (v) Inspector of Police, HF Control, Telecommunication—Member (Ph. No. 0471-2448707)
 - (vi) Inspector of Police, Telecommunication, Tvpm. City—Member (Ph. No. 9497987443)

(The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Police Headquarters will be Senior Superintendent, H & Mod. Section, Phone No. 0471-2722768-1265).

19. All Bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.

20. *Note to Bidders:*

- (i) Bidders have to procure legally valid Digital Certificate (Class III) as per Information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details, please visit the e-GP website www.etenders.kerala.gov.in.
- (ii) Bidders are advised to note the tender-ID and tender No. & date for future reference.
- (iii) All uploaded documents should contain the signature and the office seal of the bidder/authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signing shall entitle rejection of the tender.
- (iv) In the case of Foreign Equipments, the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring the above item. In case advance payment has to be made, a clear case has to be made out by the tenderer. However this will be only on extraordinary circumstances.
- (v) For obtaining Digital Signature Certificate and help on e-tendering process, contact Kerala State IT Mission, e-Government Procurement PMU & Helpdesk, Basement Floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram, Phone 0471-2577088, 2577188, Toll free No. 18002337315, e-mail: etendershelp@kerala.gov.in, website www.etenders.kerala.gov.in on all Government working days from 9.30 a. m. to 5.30 p. m.
- (vi) The State Police Chief is empowered to reject any tender without assigning any reason.
- (vii) For any clarifications regarding the terms and conditions in this tender notice or the tender

document, please contact Additional Asst. Inspector General of Police, or Senior Superintendent H Branch, Police Headquarters, Vazhuthacaud, Thiruvananthapuram-10 on all Government working days from 10.30 a. m. to 5 p. m. Phone 0471-2721547 Fax: 0471-2726945.

Note:—Bidders are advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them to avoid outright rejection of their tender.

For any litigation relating to this order, the jurisdiction will be Thiruvananthapuram city.

(Sd.)

*Additional Assistant Inspector General
For Director General of Police &
Police Headquarters, State Police Chief,
Thiruvananthapuram, Kerala.*

Printing Department

e-TENDER NOTICE

No. 03/2017-18.

22nd June 2017.

E-tender in two cover system are invited from competent manufacturers/suppliers or their Authorised dealers with adequate stock and spares and repair capabilities for the supply of 2 Nos. of Programmable Paper Cutting Machine as per the Specifications of this Department. The tender is to be submitted as e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e- tender. E-tender document and other details can be obtained from the above e -portal.

The tender has two parts

1. Technical Bid
2. Financial Bid (BOQ)

Tender No. with PAC —e-tender No. 03/2017-18/SN—
~ 80 Lakhs.

EMD—1% of PAC in online Payment

Cost of e-tender (Online Submission)—
~ 18,400 + Vat @5%

Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.

Period of Supply—Within 90 days of receipt of Supply Order.

Date of pre-bid meeting—12-7-2017

Closing Date of e-tender—21-7-2017

Last date and time of receipt of e-tender—21-7-2017, 6 p.m.

Date and time of opening of e-tender—26-7-2017, 11 a.m.

1. Technical Bid—27-7-2017

2. Financial Bid—1-8-2017

The tender has two covers

- Technical Cover
- Financial Cover

The first cover ie. the technical cover shall be uploaded with the following document.

1. Scanned copy of the Departmental Specification, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance statement in the following proforma and upload it duly signed. The Specification - Compliance Statement should contain all the details in the Departmental Technical Specification/ General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the compliance Statement.

Specification-Compliance Statement for e-tender

<i>Sl. No.</i>	<i>Details of Departmental Technical Specifications and General condition</i>	<i>Details of the Product offered</i>	<i>Deviation from Departmental Technical Specification if any</i>
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2. Scanned Copy of the agreement in the prescribed format in Kerala Stamp Paper Worth ~ 200
3. Brochure of the product intended to supply
4. Work Experience Certificate, O. E. M. authorisation Letter and other relevant details.

Pre-bid Meeting

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an email to Gcpt2014@gmail.com and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number: 0471-2331458.

SPECIFICATIONS

- | | | |
|----|--|---------------------------------|
| 1. | Cutting width | 1150mm |
| 2. | Cutting Depth (Feed Depth) | 1150mm |
| 3. | Clamp Opening | 165mm |
| 4. | Minimum Cutting size | |
| | With False Clamp | 85 mm |
| | Without False Clamp | 27mm |
| 5. | Speed of Mechanical Cut (Knife stroke) | 42 times/minutes |
| 6. | Maximum back gauge advance speed | 300 mm/sec |
| 7. | Clamp Pressure | |
| | Minimum | 4 KN |
| | Maximum | 40 KN |
| 8. | Clamp Pressure Setting | Programmable Selection by touch |

Essential Features

9. Central Lubrication systems.
10. Magnetic Clutch and Brake
11. Optical Cutting line
12. Double Sliding Drive for knife driving → Preferable
13. Air table with Chrome Plating
14. Minimum 5.5 inch colour LCD touch panel.
15. Character entry through touch panel.
16. Alarm function for knife change and oil change.
17. Minimum 10 key presets for cutting data.
18. Programming of back gauge with variable speed.
19. Clamp timer facility.

General Conditions

1. Firms and Supplies with valid certificates are exempted from the EMD/Security Deposit as per G. O. (P) No. 3/2013/SPD dated 21-6-2013.
2. All the technical specifications should be mentioned clearly by the tenderer.
3. Machine Offered should be standard, branded and proven product and available in the market.
4. Only manufacturing firms or their authorized dealers are eligible to participate in the tender.
5. Manufacturing firms should have preferably ISO 9001 quality certificate.
6. Service Centres in Kerala for prompt after sale service is preferred. Specify the details of Service Centres with address. Specify response time for a service call.
7. Warranty period of the machine should specify with details.
8. Tenderer should produce documentary evidence in proof of the following
 - (a) Govt. Supplies made by them.
 - (b) Performance certificate from reputed customers, should be preferred.

9. Copy of Certificates providing that the tenderer is the authorized dealer/ manufacturer of the machine should be produced along with the tender.
10. Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed.
11. Supervisors/Operators as decided by the Department should be trained free of cost by the firm to their satisfaction.
12. Pre installation requirement including the required foundations, cabling, electricals if any should be intimated in advance.
13. Catalogues/Operation Manuals along with all technical details of the machine should be produced along with the tender.
14. Installation and trial run should be carried out by the supplier at the specified Govt. Press.
15. Spare parts should be available for a minimum period. Specify details.
16. The Supplier shall undertake that the firm has never been black listed by any Govt./Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as a preliminary under taking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper).
17. The delivery period should be specifically mentioned in the tender. Specify details any unexcused delay by the supplier in delivery/ commissioning etc. shall liable to pay compensation or action decided by the purchasing officer.
18. Details of the machine offerered such as Brochures, drawings if any, video CDs demonstrating the operation, etc. should be produced along with the tender or Pre bid meeting.
19. During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the department of Printing shall intimate this fact in writing to the supplier for rectification/replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.
20. Rate quoted should be valid for a period of minimum 6 Months.
21. AMC details should specify after warranty period mention the year-wise rates with or without spare parts.
22. Any document/Certificates required, from us for delivery of machines should be specify in advance along with the tender.
23. Payment condition 90% of the total cost will be paid after satisfactory installation of the machine and the balance 10 % will be released only after the production satisfactory report.
24. The purchaser have the right to cancel the supply order at any time without assigning any reason.
25. A copy of all documents submitted online should reach the office of the undersigned on or before the opening time of the tender.
26. All rules and regulations of the tender/Bid shall be in accordance with the Store Purchase Manual of the Government of Kerala.

Office of the Director of Printing,
Government Central Press, (Sd.)
Thiruvananthapuram-1. *Director of Printing.*

e-TENDER NOTICES

(1)

No. 08/2017-18

22nd June 2017.

E-tender in two cover system are invited from competent manufacturers/suppliers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. of RA2 Single Colour Sheet Fed Offset Machine as per the Specifications of Printing Department. The tender is to be submitted as e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e-tender. E-tender document and other details can be obtained from the above e -portal.

The tender has two parts

1. Technical Bid
2. Financial Bid (BOQ)

Tender No. with PAC—e-tender No. 08/2017-18/SN—
~ 30 Lakhs

EMD—1% of PAC in online Payment

Cost of e-tender (Online Submission)—
~ 7,500+VAT @ 5%

Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.

Period of Supply—Within 90 days of receipt of Supply Order.

Date of pre-bid meeting—18-7-2017.

Closing date of e-tender—21-7-2017.

Last date and time of receipt of e-tender—21-7-2017, 6 p. m.

Date and time of opening of e-tender—26-7-2017, 11 a.m.

1. Technical Bid—27-7-2017
2. Financial Bid—1-8-2017

The tender has two covers:

- Technical Cover
- Financial Cover

The first cover i.e., the technical cover shall be uploaded with the following documents.

1. Scanned copy of the Departmental Specification, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance statement in the following proforma and upload it duly signed. The Specification - Compliance Statement should contain all the details in the Departmental Technical Specification/ General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the compliance Statement.

Specification-Compliance Statement for e-tender

Sl. No.	<i>Details of Departmental Technical Specifications and General condition</i>	<i>Details of the Product-offered</i>	<i>Deviation from Departmental Technical Specification if any</i>
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2. Scanned Copy of the agreement in the prescribed Format in Kerala Stamp Paper Worth ₹ 200.
3. Brochure of the product intended to supply.
4. Work Experience Certificate, O. E. M. authorisation Letter and other relevant details.

Pre-bid Meeting

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an email to Gcpt2014@gmail.com and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number 0471-2331458.

SPECIFICATION

- | | |
|-------------------------|--------------|
| 1. Maximum Sheet size | 460 × 640 mm |
| 2. Minimum Sheet size | 210 × 250mm |
| 3. Paper Thickness | 40-350gsm |
| 4. Plate Thickness | 0.3mm |
| 5. Speed range | 2500-7500iph |
| 6. Feeder Pile height | 900mm |
| 7. Delivery Pile height | 450mm |

Essential Features

- | | |
|----------------------------|-----|
| 8. AC variable Speed Drive | Yes |
| 9. PLC Control | Yes |

General Conditions

1. Firms and Supplies with valid certificates are exempted from the EMD/Security Deposit as per G. O. (P) No. 3/2013/SPD dated 21-6-2013.
2. All the technical specifications should be mentioned clearly by the tenderer.
3. Machine Offered should be standard, branded and proven product and available in the market.
4. Only manufacturing firms or their authorized dealers are eligible to participate in the tender.
5. Manufacturing firms should have preferably ISO 9001 quality certificate.
6. Service Centres in Kerala for prompt after sale service is preferred. Specify the details of Service Centres with address. Specify response time for a service call.
7. Warranty period of the machine should Specify with details.
8. Tenderer should produce documentary evidence in proof of the following
 - (a) Govt. Supplies made by them.
 - (b) Performance certificate from reputed customers, should be preferred.
9. Copy of Certificates providing that the tenderer is the authorized dealer/ manufacturer of the machine should be produced along with the tender.
10. Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed.
11. Supervisors/Operators as decided by the Department should be trained free of cost by the firm to their satisfaction.
12. Pre installation requirement including the required foundations, cabling, electricals if any should be intimated in advance.
13. Catalogues/Operation Manuals along with all technical details of the machine should be produced along with the tender.
14. Instalation and trial run should be carried out by the supplier at the specified Govt. Press.
15. Spare parts should be available for a minimum period. Specify details.
16. The Supplier shall undertake that the firm has never been black listed by any Govt./Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as a preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper).

17. The delivery period should be specifically mentioned in the tender. Specify details any unexcused delay by the supplier in delivery/commissioning etc. shall liable to pay compensation or action decided by the purchasing officer.
18. Details of the machine offerered such as Brochures, drawings if any, video CDs demonstrating the operation. etc. should be produced along with the tender or Pre bid meeting.
19. During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the department of Printing shall intimate this fact in writing to the supplier for rectification/replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.
20. Rate quoted should be valid for a period of minimum 6 months.
21. AMC details should specify after warranty period mention the year-wise rates with or without spare parts.
22. Any document/Certificates required, from us for delivery of machines should be specify in advance along with the tender.
23. Payment condition 90% of the total cost will be paid after satisfactory installation of the machine and the balance 10 % will be released only after the production satisfactory report.
24. The Purchaser have the right to cancel the supply order at any time without assigning any reason.
25. A copy of all documents submitted online should reach the office of the undersigned on or before the opening time of the tender.
26. All rules and regulations of the tender/Bid shall be in accordance with the Store Purchase Manual of the Government of Kerala.

(2)

No. 10/2017-18.

22nd June 2017.

E-Tender in two cover system are invited from competent manufacturers/suppliers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 3 Nos. of Covered Lorry as per the Specifications of Printing Department. The tender is to be submitted as e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e- tender. E-tender document and other details can be obtained from the above e -portal.

The tender has two parts:

1. Technical Bid
2. Financial Bid (BOQ)

Tender No. with PAC—e-tender No. 10/2017-18/SN—
~ 60 Lakhs

Cost of e-tender (Online Submission)—
~ 13,800+VAT @ 5%

EMD—1% of PAC in online Payment

Security Deposit—5% of total contract amount as per rules to be furnished as Guarantee of a Scheduled Bank

Period of Supply—Within 90 days of receipt of Supply Order.

Closing date of e-tender—21-7-2017.

Date of pre-bid meeting—14-7-2017.

Last date and time of receipt of e-tender—21-7-2017, 6 p.m.

Date and time of opening of e-tender—26-7-2017, 11 a.m.

1. Technical Bid—27-7-2017.
2. Financial Bid—1-8-2017.

The tender has two covers:

- Technical Cover.
- Financial Cover.

The first cover ie. the technical cover shall be uploaded with the following documents.

1. Scanned copy of the Departmental Specification, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance Statement in the following proforma and upload it duly signed. The Specification - Compliance Statement should contain all the details in the Departmental Technical Specification/General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the compliance Statement.

Specification-Compliance Statement for e-tender

Sl. No.	Details of Departmental Technical Specifications and General condition	Details of the Product offered	Deviation from Departmental Technical Specification if any
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- | | | | |
|----|--|--|--|
| 2. | Scanned Copy of the agreement in the prescribed format in Kerala Stamp Paper worth ₹ 200 | | |
| 3. | Brochure of the product intended to supply. | | |
| 4. | Work Experience Certificate, O. E. M. Authorisation Letter and other relevant details. | | |

Pre-bid Meeting

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an email to Gcpt2014@gmail.com and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number 0471-2331458.

SPECIFICATIONS

1.	Pay load capacity	7 ton
2.	Wheel base	3.75m-4m
3.	Overall length	7m
4.	Overall width	2.2m
5.	Overall height	2.4m
6.	Minimum Ground clearance	175mm-225mm
7.	Load body length	17 feet
8.	Engine	4 Cylinder, Diesel Engine, BS IV compliant
9.	Maximum Power	130 HP @ 2400 rpm
10.	Maximum Torque	450NM @ 1400rpm
11.	No. of cylinders	4
12.	Front Suspension	Semi elliptic leaf spring with shock Absorbers/parabolic spring
13.	Rear Suspension	Semi elliptic multi leaf spring/specify with details

14.	Service Brake	Pneumatic, foot operated, dual line ABS (Optional)
15.	Parking Brake	Pneumatically operated spring brake
16.	Steering type	Hydraulic, power assisted
17.	Cabin	Day cabin, titable
18.	Fuel tank	200 litre
19.	Tyres	Preferable non-inflammable fibre 235/75R 17.5 (8.25x16), preferably tube less rad
20.	Type of Body	Fabricated body
21.	Material of Body	Branded Aluminium truck body extension
22.	Interior Dimension	
	Length	: 5m
	Width	: 2m
	Height	: 2m
23.	Door	Rear Split type door with container type lock and hinges
24.	Other Accessories	Mud guard, foot board, rear light guard, wind reflector and electrical works
25.	Painting	front and rear enamel painting with fine Finishing

General Conditions

- Firms and Supplies with valid certificates are exempted from the EMD/Security Deposit as per G. O. (P) No. 3/2013/SPD, dated 21-6-2013.
- All the technical specifications should be mentioned clearly by the tenderer.
- Machine Offered should be standard, branded and proven product and available in the market.
- Only manufacturing firms or their authorized dealers are eligible to participate in the tender.
- Manufacturing firms should have preferably ISO 9001 quality certificate.
- Service Centres in Kerala for prompt after sale service is preferred. Specify the details of Service Centres with address. Specify response time for a service call.
- Warranty period of the machine should, Specify with details.

8. Tenderer should produce documentary evidence in proof of the following:—
 - (a) Government supplies made by them.
 - (b) Performance Certificate from reputed customer, should be preferred.
9. Copy of Certificates providing that the tenderer is the authorized dealer/manufacturer of the machine should be produced along with the tender.
10. Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed.
11. Supervisors/Operators as decided by the Department should be trained free of cost by the firm to their satisfaction.
12. Pre-installations requirement including the required foundations, cabling, electricals if any should be intimated in advance.
13. Catalogues/Operation Manuals along with all technical details of the machine should be produced along with the tender.
14. Instalation and trial run should be carried out by the supplier at the specified Govt. Press.
15. Spare parts should be available for minimum period. Specify details.
16. The Supplier shall undertake that the firm has never been black listed by any Govt./Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as a preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper).
17. The delivery period should be specifically mentioned in the tender. Specify details any unexcused delay by the supplier in delivery/commissioning etc. shall liable to pay compensation or action decided by the purchasing officer.
18. Details of the machine offered such as Brochures, drawings if any, video CDs demonstrating the operation etc. should be produced along with the tender or Pre bid meeting.
19. During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the Department of Printing shall intimate this fact in writing to the supplier for rectification/replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.
20. Rates quoted should be valid for a period of minimum 6 months.
21. AMC details should specify after warranty period mention, the year-wise rates with or without spare parts.
22. Any document/Certificates required from us for delivery of machines should be specify in advance along with the tender.
23. Payment Condition 90% of the total cost will be paid after satisfactory installation of the machine and balance 10% will be released only after the production satisfactory report.
24. The purchaser have the right to cancel the supply order at any time without assigning any reason.
25. A copy of all documents submitted online should reach the office of the undersigned on or before the opening time of the tender.
26. All rules and regulations of the tender/Bid shall be in accordance with the Store Purchase manual of the Government of Kerala.

(3)

No. 15/2017-18.

22nd June 2017.

e-tender in two cover system are invited from competent manufacturers/suppliers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of One Number of Fork lift as per the specifications of Printing Department. The tender is to be submitted as e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e-tender. e-tender document and other details can be obtained from the above e-portal.

The tender has two parts

1. Technical Bid
2. Financial Bid (BOQ)

Tender Number with PAC—

e-tender No. 15/2017-18/SN— ~ 10 Lakhs

Cost of e-tender (Online submission)—
~ 2,500+VAT @ 5%

EMD—1% of PAC in online payment

Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank

Period of Supply—Within 90 days of receipt of Supply Order.

Closing date of e-tender—21-7-2017.

Date of pre-bid meeting—13-7-2017.

Last date and time of receipt of e-tender—21-7-2017, 6 p.m.

Date and time of opening of e-tender—26-7-2017, 11 a.m.

1. Technical Bid—27-7-2017
2. Financial Bid—1-8-2017

The tender has two covers

1. Technical Cover
2. Financial Cover

The first cover ie, the technical cover shall be uploaded with the following document.

1. Scanned copy of the Departmental Specification, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance Statement in the following proforma and upload it duly signed. The Specification - Compliance Statement should contain all the details in the Departmental Technical Specification/General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the Compliance Statement.

Specification-Compliance Statement for e-tender

Sl. No.	<i>Details of Departmental Technical Specifications and General condition</i>	<i>Details of the Product offered</i>	<i>Deviation from Departmental Technical Specification if any</i>
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2. Scanned Copy of the agreement in the prescribed Format in Kerala Stamp Paper Worth ~ 200
3. Brochure of the product intended to supply
4. Work Experiance Certificate, O. E. M. authorisation Letter and other relevant details.

Pre-bid Meeting

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an email to Gcpt2014@gmail.com and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number: 0471-2331458.

SPECIFICATIONS

- | | |
|-----------------|---|
| 1. Capacity | 3000Kg @ 500 mm Load centre |
| 2. Engine | 4 stroke, 4 cylinder water cooled diesel engine-BS IV Compliant |
| 3. Transmission | Automatic Torque Converter with 2 speed indigenous Transmission |

- | | |
|----------------------------|--|
| 4. Steering | Hydrostatic Power Steering |
| 5. Brakes | Foot Operator Hydraulic Service Brakes and Hand Operated Parking Brakes |
| 6. Drive | Single drive (2 tyres in Front) |
| 7. Tyres | Pneumatic Tyres |
| 8. Mast | 3-Stage Clear view Mast |
| 9. Lift Height | 4500mm |
| 10. Overall Height Lowered | 2150mm |
| 11. Free lift | 1530mm |
| 12. Fork length | 1000mm |
| 13. Travel Speed | 17 km/hr |
| 14. Gradeability | 28% |
| 15. Paper Roll Attachment | Paper Roll Clamp with Capacity 1.6 T, span 250mm-1300 mm Along with Double Hosen Adaption Unit |
| 16. Accessories | Canopy on top 1000 mm Fork Head and Tail Lights, Signal Lights Standard Tool kit Rear View Mirror Load Back Rest |

General Conditions

1. Firms and Supplies with valid certificates are exempted from the EMD/Security Deposit as per G. O. (P) No. 3/2013/SPD dated 21-6-2013.
2. All the technical specifications should be mentioned clearly by the tenderer.
3. Machine Offered should be standard, branded and proven product and available in the market.
4. Only manufacturing firms or their authorized dealers are eligible to participate in the tender.
5. Manufacturing firms should have preferably ISO 9001 quality certificate.
6. Service Centres in Kerala for prompt after sale service is preferred. Specify the details of Service Centres with address. Specify response time for a service call.
7. Warranty period of the machine should, Specify with details.
8. The tenderer should produce documentary evidence in proof of the following:—
 - (a) Government supplies made by them.
 - (b) Performance Certificate from reputed customer, should be preferred.
9. Copy of certificates providing that the tenderer is the authorized dealer/manufacturer of the machine should be produced along with the tender.

10. Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed.
11. Supervisors/Operators as decided by the Department should be trained free of cost by the firm to their satisfaction.
12. Pre-installations requirement including the required foundations, cabling, electricals if any should be intimated in advance.
13. Catalogues/Operation Manuals along with all technical details of the machine should be produced along with the tender.
14. Instalation and trial run should be carried out by the supplier at the specified Govt. Press.
15. Spare parts should be available for minimum period. Specify details.
16. The supplier shall undertake that the firm has never been black listed by any Govt./Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as a preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper).
17. The delivery period should be specifically mentioned in the tender. Specify details any unexcused delay by the supplier in delivery/commissioning etc. shall liable to pay compensation or action decided by the purchasing officer.
18. Details of the machine offered such as Brochures, drawing if any, video CDs demonstrating the operation etc. should be produced along with the tender or Pre bid meeting.
19. During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the department of Printing shall intimate this fact in writing to the supplier for rectification/replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.
20. Rates quoted should be valid for a period of minimum 6 months.
21. AMC details should specify after warranty period mention, the year-wise rates with or without spare parts.
22. Any document/Certificates required from us for delivery of machines should be specify in advance along with the tender.
23. Payment Condition 90% of the total cost will be paid after satisfactory installation of the machine and balance 10% will be released only after the production satisfactory report.
24. The purchaser have the right to cancel the supply order at any time without assigning any reason.
25. A copy of all documents submitted online should reach the office of the undersigned on or before the opening time of the tender.
26. All rules and regulations of the tender/Bid shall be in accordance with the Store Purchase manual of the Government of Kerala.

(4)

No. 16/2017-18.

22nd June 2017.

e-tender in two cover system are invited from competent manufacturers/suppliers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 10 Nos. of Hydraulic Trolley as per the Specifications of this Department. The tender is to be submitted as e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e-tender. e-tender document and other details can be obtained from the above e-portal.

The tender has two parts

1. Technical Bid
2. Financial Bid (BOQ)

Tender No. with PAC —

e-tender No. 16/2017-18/SN—` 5 Lakhs.

Cost of e-tender (Online submission)—
` 1,250+VAT @ 5%.

EMD—1% of PAC in online payment.

Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.

Period of Supply—Within 90 days of receipt of Supply Order.

Closing date of e-tender—21-7-2017

Date of pre-bid meeting—18-7-2017

Last date and time of receipt of e-tender—21-7-2017, 6 p.m.

Date and time of opening of e-tender—26-7-2017, 11 a.m.

1. Technical Bid—27-7-2017
2. Financial Bid—1-8-2017

The tender has two covers:

1. Technical Cover
2. Financial Cover

The first cover i.e., the technical cover shall be uploaded with the following document.

1. Scanned copy of the Departmental Specification, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification— Compliance Statement in the following proforma and upload it duly signed. The Specification - Compliance Statement should contain all the details in the Departmental/Technical Specification/General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the compliance Statement.

Specification-Compliance Statement for e-tender

Sl. No.	Details of Departmental Technical Specifications and General condition	Details of the Product offered	Deviation from Departmental/ Technical Specification if any
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2. Scanned Copy of the agreement in the prescribed Format in Kerala Stamp Paper worth ₹ 200.
3. Brochure of the product intended to supply.
4. Work Experience Certificate, O. E. M. authorisation letter and other relevant details.

Pre-bid Meeting

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an email to Gcpt2014@gmail.com and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number- 0471-2331458.

SPECIFICATIONS

1. Capacity	2500 Kg
2. Overall length	1545mm
3. Height	1215mm
4. Distance over Forks	550/650mm
5. Fork length	1150mm
6. Lowered Fork Height	75mm
7. Lift	190mm
8. Wheels	Nylon

Essential Features

Integrated Pump without leaking
 Controllable fork lowering speed
 Overload valve to avoid overloading
 With welded joints and reinforced for tips for most durability in toughest applications
 Exemptionally strong but light weight steel construction

General Conditions

1. Firms and Supplies with valid certificates are exempted from the EMD/Security Deposit as per G. O. (P) No. 3/2013/SPD dated 21-6-2013.
2. All the technical specifications should be mentioned clearly by the tenderer.
3. Machine offered should be standard, branded and proven product and available in the market.
4. Only manufacturing firms or their authorized dealers are eligible to participate in the tender.
5. Manufacturing firms should have preferably ISO 9001 quality certificate.
6. Service Centres in Kerala for prompt after sale service is preferred. Specify the details of Service Centres with address. Specify response time for a service call.
7. Warranty period of the machine should, Specify with details.
8. The tenderer should produce documentary evidence in proof of the following:—
 - (a) Government supplies made by them.
 - (b) Performance Certificate from reputed customer, should be preferred.
9. Copy of Certificates providing that the tenderer is the authorized dealer/manufacturer of the machine should be produced along with the tender.
10. Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed.
11. Supervisors/Operators as decided by the Department should be trained free of cost by the firm to their satisfaction.
12. Pre-installations requirement including the required foundations, cabling, electricals if any should be intimated in advance.
13. Catalogues/Operation Manuals along with all technical details of the machine should be produced along with the tender.
14. Installation and trial run should be carried out by the supplier at the specified Govt. Press.
15. Spare parts should be available for a minimum period. Specify details.
16. The Supplier shall undertake that the firm has never been black listed by any Govt./Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as a preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper).
17. The delivery period should be specifically mentioned in the tender. Specify details any unexcused delay by the supplier in delivery/commissioning etc. shall liable to pay compensation or action decided by the purchasing officer.

- 18. Details of the machine offered such as Brochures, drawing if any, video CDs demonstrating the operation etc. should be produced along with the tender or Pre bid meeting.
- 19. During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the department of Printing shall intimate this fact in writing to the supplier for rectification/replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.
- 20. Rates quoted should be valid for a period of minimum 6 months.
- 21. AMC details should specify after warranty period mention, the year-wise rates with or without spare parts.
- 22. Any document/Certificates required from us for delivery of machines should be specify in advance along with the tender.
- 23. Payment Condition 90% of the total cost will be paid after satisfactory installation of the machine and the balance 10% will be released only after the production satisfactory report.
- 24. The purchaser have the right to cancel the supply order at any time without assigning any reason.
- 25. A copy of all documents submitted online should reach the office of the undersigned on or before the opening time of the tender.
- 26. All rules and regulations of the tender/Bid shall be in accordance with the Store Purchase manual of the Government of Kerala.

Office of the Director of Printing,
Government Central Press,
Thiruvananthapuram-1.

(Sd.)
Director of Printing.

Technical Education Department

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ പി4-6229/2017/സി. ഇ. റ്റി. 2017 ജൂൺ 8.

തിരുവനന്തപുരം എഞ്ചിനീയറിംഗ് കോളേജിലെ കമ്പ്യൂട്ടർ സയൻസ് ആന്റ് എഞ്ചിനീയറിംഗ് വകുപ്പിലേയ്ക്ക് ബൈ-ബാക്ക് സ്കീമിൽ 40 എസ്. എം. എഫ്. ബാറ്ററി വിതരണം ചെയ്യാൻ താൽപര്യമുള്ള സ്ഥാപനങ്ങളിൽനിന്നും ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—1/17/പി4/സി. എസ്. ഇ.

www.etenders.kerala.gov.in- എന്ന സൈറ്റിലെ നമ്പർ—2017_DTE_127968

ഇനം—എസ്. എം. എഫ്. ബാറ്ററി 12V-28Ah—40 എണ്ണം (ബൈ - ബാക്ക് സ്കീമിൽ) (കൂടുതൽ വിവരങ്ങൾ www.cet.ac.in/www.etenders.kerala.gov.in-ൽ ലഭ്യമാണ്.)

അടങ്കൽ തുക—` 1,40,000

നിരതദ്രവ്യം—` 1,400

ദർഘാസുകളുടെ വില:—` 420 (400 + 5%വാറ്റ്)

www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റ് മുഖേന:

ദർഘാസ് സമർപ്പിക്കേണ്ട അവസാന തീയതിയും സമയവും—24-7-2017, 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—27-7-2017, 3 മണി.

ദർഘാസ് വിലയും നിരതദ്രവ്യവും ഓൺലൈനായി അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണത്തോടൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും അപ്ലോഡ് ചെയ്യേണ്ടതാണ്.

ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറ് മാസം വരെ വില നിരക്കിനു പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്.

No. P4/6229/2017/CET. 8th June 2017.

Tenders are invited for the supply of SMF batteries under buy back scheme for use in the Computer Science & Engineering Department, College of Engineering Thiruvananthapuram.

Tender No.—1/17/P4/CSE.

ID in www.etenders.kerala.gov.in:2017_DTE_127968.

Item—40 Nos. of 12V-28Ah SMF batteries under buy back scheme.

(For more details visit www.cet.ac.in/www.etenders.kerala.gov.in)

Cost of tender form—` 420 (` 400 + 5% VAT).

Estimated Cost —` 1,40,000.

EMD—` 1,400.

Last date and time for uploading the documents in the website www.etenders.kerala.gov.in—24-7-2017, 2 p. m.

Date and time of opening of tender—27-7-2017, 3 p.m.

The Tender cost and EMD will be remitted through e-Payment facility provided by the e-Procurement system. An agreement in Kerala Stamp paper worth ` 200 must be executed and signed and scanned copy must be uploaded along with other tender documents.

College of Engineering,
Thiruvananthapuram.

(Sd.)
Principal.

SHORT TENDER NOTICE

No. D2/2103/17/GECTCR. *21st June 2017.*

Sealed tenders are invited for the supply of Consumables and Equipments for Government Engineering College, Thrissur.

Sl. No.	Tender No., Name of Department, Items & Specification	Approximate Cost (`)
1	D2/41/2017-18—Chemical Engineering—glasswares	1,96,490
2	D2/40/2017-18—Chemical Engineering—Chemicals	2,35,275

Cost of tender form—` 630 + Postal Charges for Sl. No. 1, ` 788 + Postal Charges for Sl. No. 2.

Last date and time of issue of tender form—21-7-2017, 2 p. m.

Last date and time of receipt of tender form—21-7-2017, 2 p. m.

Date and time of opening of tender—22-7-2017, 11 a. m.

Total AS=` 4,31,765; Phone No. 0487 2334144; Website: www.gectcr.ac.in

Intending tenderers may obtain the requisite tender form from Principal, Govt. Engineering College, Thrissur on cash remittance of cost of tender form + Postal charge. Tender forms are not transferable. Late tenders will not be accepted. Application for the tender form should be accompanied by cash remittance, as per the price fixed for the tender form. Cheques, Postage Stamps etc. will not be accepted towards the cost of the forms nor the forms will be sent by V. P. P.

Tenders should be accompanied by EMD of 1% subject to a minimum of ` 1,500 of the amount by DD drawn in favour of the Principal, Govt. Engineering College, Thrissur with an agreement in Kerala Stamp Paper worth ` 200. Details can be had from the Govt. Engineering College Office during working hours.

Government Engineering College, Thrissur.

DR. J. DAVID
Principal.

ലഘു ദർഘാസ് ദീർഘിപ്പിക്കൽ പരസ്യം

നമ്പർ ഡി4/1854/17/ജി.സി.ഇ.കെ. 2017 ജൂൺ 24.

കണ്ണൂർ ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജിലെ ഹോസ്റ്റലുകളിലേക്ക് ആവശ്യമായ വാട്ടർ പ്യൂരിഫയർ കം കൂളർ (7 എണ്ണം) വിതരണം ചെയ്യാൻ താൽപര്യമുള്ള സ്ഥാപനങ്ങളിൽനിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—ഡി4/1854/17/ജി.സി.ഇ.കെ.

ദർഘാസ് ഫോറത്തിന്റെ വില:

ഒറിജിനൽ—` 1,050.

ഡ്യൂപ്ലിക്കേറ്റ്—` 525.

തപാൽവഴി—` 1,080.

ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—20-7-2017, രാവിലെ 11 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—20-7-2017, ഉച്ചയ്ക്ക് 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—21-7-2017, രാവിലെ 11 മണി.

ദർഘാസ് വില പണമായിട്ടോ മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് നമ്പർ, തീയതി എന്നിവ രേഖപ്പെടുത്തി മുദ്രവച്ച കവറുകൾ പ്രിൻസിപ്പാൾ, എഞ്ചിനീയറിംഗ് കോളേജ്, കണ്ണൂർ എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ചു ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം ആകെ വിലയുടെ 1% (ചുരുങ്ങിയത് ` 1,500) നിരതദ്രവ്യവും ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്.

ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറുമാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

No. D4-1854/2017/GCEK. *24th June 2017.*

Sealed tenders are invited for the supply of Water Purifier cum Cooler (7 Nos.) at various Hostels in Government College of Engineering, Kannur as per the specification attached.

Tender Number—D4/1854/2017/GCEK.

Cost of tender form:

Original—` 1,050.

Duplicate—` 525.

By Post (Original)—` 1,080.

Last date and time of sale of tender form—20-7-2017, 11 a. m.

Last date and time of receipt of tender form—20-7-2017, 2 p. m.

Date and time of opening of tender—21-7-2017, 11 a. m.

Intending tenderers may on application to the undersigned to obtain the requisite tender form on which tenders should be submitted. Application for the tender form should be accompanied by a remittance of above prices fixed for the same and which is non-refundable under any circumstances. The tender forms are not transferable. Cost of tender form is only acceptable by money order or cash remittance to this office. As per condition the tenderer should send along with his tender an agreement executed and signed in Kerala Stamp Paper value of ` 200 and Earnest Money Deposit 1% (minimum ` 1,500) of the total cost of article tendered. Tenders without agreement, tender form and Earnest Money Deposit will be rejected.

DETAILS OF SPECIFICATION

- Storage Capacity: 80 Ltrs (Min)
- No. of faucets: 1 Normal, 1 Cold (17-20° C)
- Discharge rate: 1.5 LPM
- Purification: 3 stages (Sediment filtration, Activated carbon filtration, UV filtration)
- Display: LED Display
- Storage tank: SS 304 tank
- Body: Stainless steel
- Input Power: 700 W (Maximum)
- Operating Power: 180-250V, 50Hz
- Warranty: 1 Year minimum
- Delivery: FOR at site.

Government College of Engineering,
Kannur.

(Sd.)
Principal.

ലഘു ദർഘാസ് പരസ്യം

[നമ്പർ 1/2017]

നമ്പർ ഡി4-332(3)/2016.

2017 ജൂൺ 13.

ചെറുവത്തൂർ ഗവൺമെന്റ് ടെക്നിക്കൽ ഹൈസ്കൂളിലെ ഇലക്ട്രോണിക്സ് സെക്ഷനിലേയ്ക്ക് ആവശ്യമായ സാധന സാമഗ്രികൾ വിതരണം ചെയ്യാൻ താല്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—ഡി4-332(3)/2016.

അടങ്കൽ തുക—` 4,01,500.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—` 900+5% നികുതി.

ഡ്യൂപ്ലിക്കേറ്റ്—` 500 + 5% നികുതി.

തപാൽ വഴി—` 945 + 27.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—27-7-2017, 2 മണി.

പുരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—27-7-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—28-7-2017, 11 മണി.

ദർഘാസ് വില പണമായിട്ടോ മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് നമ്പർ, തീയതി എന്നിവ രേഖപ്പെടുത്തി മുദ്രവച്ച കവറുകൾ സുപ്രണ്ട്, ടെക്നിക്കൽ ഹൈസ്കൂൾ, ചെറുവത്തൂർ എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം ആകെ വിലയുടെ 1% നിരതദ്രവ്യവും ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്.

ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറുമാസം വരെ വില നിരക്കിന് പ്രാബല്യമുണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

[No. 1/2017]

No. D4/332(3)/2016.

13th June 2017.

Sealed tenders are invited for the supply of Equipments for Electronics Section of Govt. Technical High School, Cheruvathur.

Tender No.—D4/332 (3)/2016.

Approximate Cost—` 4,01,500.

Cost of tender form:

Original—` 900+5% VAT.

Duplicate—` 500+5% VAT.

By Post—` 945 + ` 27.

Last date and time of sale of tender form—
27-7-2017, 2 p. m.

Last date and time of receipt of tender—
27-7-2017, 3 p. m.

Date and time of opening of tender—
28-7-2017, 11 a. m.

Intending tenderers may on application to the undersigned to obtain the requisite tender form on which tenders to be submitted. Application for the tender form should be accompanied by a remittance of above prices fixed for the same and which is non-refunable under any Circumstances. The tender forms are not transferable. Cost of tender form is only acceptable by money order or cash remittance to this office. As per condition the tenderer should send along with this tender an agreement executed duly signed in Kerala Stamp Paper of value of ` 200 and EMD 1% of total cost of the articles tendered. Tender without agreement tender form and EMD will be rejected.

LIST OF ITEMS			(1)	(2)	(3)
<i>Sl. No.</i>	<i>Articles with full description and accurate specification, etc.</i>	<i>Qty. required</i>			
(1)	(2)	(3)			
1	Function/signal generator Frequency: 0-2MHZ square, sine saw tooth, triangular wave generation-100 mv pp to 20 v pp Continuous output signal voltage variation. Four digit digital display for frequency.	4	5	DC regulated dual power supply-012-V continuous variable output-0 to +15V continuous variable out put-2A max load current -LED/LCD Voltmeter and ammeter	3
2	Digital storage Oscilloscope (DSO)-70MHZ Vabk width-7" colour display-1Gsa/s sample rage-dual channel with standard accessories	2	6	Mini dish antenna with L NB and DTH set top box -mini dish 60 cm dia with KU band support-75Ω input impedance-remote control for receiver	2
3	Digital oscilloscope-Band width 70MHZ-Dual channel-Sample rate: IGS/S mini-all standard measurements and accessories	2	7	SAT meter-input frequency range 950 MHZ to 2400 MHZ-input level 10 db to 40 db.	2
4	DC Power Supply-Regulated 0-32V continuous output variation-Max:load current 2A or moreover load protection-LED/LCD Volt meter and Ammeter	4	8	CRT colour TV 24"	1
			9	LED TV -32" with standard accessories	1
			10	CRO - 30 MHZ band width-dual trace-time per division 0.1 micro second to 0.2 second-volts per division 1 mv to 20v - calibration pulse 0.2v with standard accessories	2
			11	Co axial cable - 75Ω impedance	50 mtr

Government Technical High School,
Cheruvathur, Kasaragod-671 313.

(Sd.)
Superintendent.